



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,23rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/285/2022 FIXED	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND 6 ORS	MS. S CHAKRAVARTY	
	WITH I.A.(Civil)/2508/2022 in WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
	WITH Cont.Cas(C)/38/2022	MS MONITA DEWAN CHAKMA AND ANR Versus ER. K ZODINGLIANA AND ANR	MS. S CHAKRAVARTY	
3	PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY MS MITALI SHARMA	ADDL. A.G., MIZORAM GA, MIZORAM
	WITH I.A.(Civil)/2833/2022 in PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
4	WP(C)/6858/2022 FIXED, AT 2:00 PM	ANJUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. D K BAGCHI
5	WP(C)/7435/2022	PURNANADA SAIKIA Versus AUTHORIZED OFFICER AND ANR.	MR I S MAZUMDAR	
6	WP(C)/7461/2022	UNION OF INDIA AND 2 ORS Versus PIYUSH CHOUDHARY	MR. S C KEYAL MISS P DAS	
7	WP(C)/7498/2022	GHOSHITO YEPHTO AND 34 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N SARKAR S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	GA, ASSAM SC, K A A C

ADMISSION

8	WA/325/2019	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR Versus MR. K. LALREMTLUANGA AND 3 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS
9	WP(C)/2763/2019 FIXED, WITH REVIEW PET./33/2018 (D/O), WP(C)/7263/2017 (D/O), WP(C)/6914/2017 (D/O), WP(C)/7109/2017 (D/O), WP(C)/7132/2017 (D/O), WP(C)/6843/2017 (D/O), WP(C)/7289/2017 (D/O), WP(C)/7068/2017 (D/O), WP(C)/7227/2017 (D/O) WITH I.A.(Civil)/947/2018 in WP(C)/2763/2019	BHUPEN CH SUT AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS. GRADUATE LEVEL ELEMENTARY TEACHER ASSOCIATION, ASSAM AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR H DAS MS. U HAZARIKA MR A R BHUYAN MR. A M S MAZUMDER	SC, ELEM. EDU SC, FINANCE DEPTT. SC, ELEM. EDU
10	WP(C)/1570/2018 WITH I.A.(Civil)/3754/2018 in WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS. KISHAN PATOWARY AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MR. B C DEKA MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE DEPTT. SC, ELEM. EDU SC, FINANCE
11	PIL/38/2020	SARIM RONGPHAR AND 2 ORS. Versus UNION OF INDIA AND 14 ORS	MR. B BARUAH MS S HASNU	GA, ASSAM MR. B J TALUKDAR MR. B J TALUKDAR MR G BAISHYA (R-12) SC, AG MR R DHAR (R-2,3 7 TO 11) MR. P TALUKDAR MR. P TALUKDAR MR B GOGOI ASSTT.S.G.I. MR J CHUTIA (R-6 and 14) SC, K A A C SC, PWD
12	WP(C)/3223/2020	SUN PHARMA LABORATORIES LTD. Versus UNION OF INDIA AND 2 ORS.	MR. S SHARMA MS. P TALUKDAR	SC, FINANCE DEPTT. ASSTT.S.G.I.
13	WP(C)/5369/2020	ABDUL HAFIZ Versus THE ZONAL MANAGER AND 2 ORS	MR. S SAHU	MR H GUPTA MS. R M SARMAH
14	WP(C)/5522/2020 FIXED	PANKAJ MAZUMDAR AND 265 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR	ASSTT.S.G.I.
15	C.Ex.App./4/2021	COMMISSIONER, Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
16	WITH C.Ex.App./3/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR D DAS
17	WITH C.Ex.App./5/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS

18	WITH C.Ex.App./7/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
19	WITH C.Ex.App./8/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, I O C
20	WITH C.Ex.App./9/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, OIL
21	WITH C.Ex.App./10/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, GUWAHATI Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, OIL
22	Mat.App./42/2022	DURGA TALUKDAR Versus LEENA TALUKDAR	MR. D CHOUDHURY MR. P DUTTA	MS. B SAIKIA A R AHMED FOR CAVEATOR
23	Mat.App./43/2022	YANGOISM JILANGAMBA SINGHA Versus L. DRISTI SINGHA	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	
24	WA/155/2022 FIXED	BINODINI SINGHA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, SEC. EDU. SC, N C T E SC, FINANCE
25	WA/156/2022	MOHAN CHAUHAN Versus THE UNION OF INDIA AND 2 ORS.	MR K P PATHAK	MR. K K PARASAR ASSTT.S.G.I.
26	WA/278/2022 FIXED, CAVT./346/2022	RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS. B	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU MR. R GOSWAMI MS. U BHATTACHARYYA MS. N DEVI FOR CAVEATOR
27	WA/286/2022 FIXED	OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS. Versus SANJIB BORGHAIN E	MR. M K DAS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA
28	WA/311/2022 FIXED	SAMBHARU ROY @ SAMBARU ROY. Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH	SC, AG SC, PWD SC, FINANCE
29	WA/321/2022 FIXED, CAVT./781/2022	NIJARA DEKA Versus THE STATE OF ASSAM AND 6 ORS. B	MR. U K GOSWAMI MR. U K GOSWAMI	SC, SEC. EDU. MR.N N B CHOUDHURY FOR CAVEATOR
30	WA/364/2022 CAVT. NO.1194/022, WITH CAVT./1194/2022	STATE BANK OF INDIA Versus PALLABH BHOWMICK AND 4 ORS.	MR. A PARVEZ MR. B ROY	GA, ASSAM RESPONDENT IN PERSON FOR CAVEATOR
	WITH I.A.(Civil)/3443/2022 in WA/364/2022	STATE BANK OF INDIA Versus PALLABH BHOWMICK AND 4 ORS.	MR. A PARVEZ MR. B ROY	GA, ASSAM RESPONDENT IN PERSON FOR CAVEATOR
31	WP(C)/1203/2022 FIXED	SABITA PHUKAN MAJUMDAR AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM (R-1 & 3) MR P NAYAK, SC, GAD & FINANCE DEPTT. (R-2 & 4)
32	WP(C)/4990/2022 FIXED	ABHIJIT ROY Versus THE UNION OF INDIA AND 2 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MRS. R DEVI ASSTT.S.G.I.

33	WP(C)/5725/2022 FIXED	M/S MCLEOD RUSSEL INDIA LIMITED Versus UNION OF INDIA AND 3 ORS	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION SC, TAXATION MR H GUPTA ASSTT.S.G.I.
34	WP(C)/5954/2022 FIXED	SWEETY ROY Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU SC, SSA
35	WP(C)/6074/2022 FIXED	RANA KUMAR DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR MS. S MAHANTA MR. M MAHANTA MR A CHAKRABORTY MS SIBANI BORA	MR. S S ROY ASSTT.S.G.I.
ORDERS				
36	WA/78/2008	ALL INDIA DEFENCE ACCOUNTS ASSOCIATION Versus THE UNION OF INDIA and ORS	MR. S SARMA MS. B DEVI MR. H K DAS	MRS. R BORAH, CGC
37	WA/225/2014 FIXED, CAVT./802/2021 (D/O)	FATHER MARCUS LAKRA PARISHY PRIEST and ANR. Versus STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA	MS.N MODI(R-4) GA, ASSAM MR.S DUTTA(R-4) MR.C SHARMAR-4
	WITH I.A./2696/2015 in WA/225/2014	CHENIKUTHI HAPPY VILLA UNNAYAN SAMITY and ANR. Versus FATHER MARCUS LAKRA PARISHY PRIEST and ANR.	MS.N MODI MR.S DUTTA MR.C SHARMA	MR.R P KAKOTI GA, ASSAM MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA
	WITH I.A.(Civil)/1394/2022 in WA/225/2014	DR. NIVEDITA GOSWAMI AND 4 ORS. Versus FATHER MARCUS LAKRA PARISH PRIEST and 4 ORS.		
38	WP(C)/6710/2021 CAVT. NO. 08022/021,	FR. VINCENT XALXO Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM MS. S SARMA MS. N M DEKA FOR CAVEATOR
39	Cont.Cas(C)/350/2016	PROMOTION AND ADVANCEMENT OF JUSTICE, HARMONY AND RIGHTS OF ADIVASISPJHRA AND ANR Versus V.K. PIPERSENIA and 6 ORS	MR.A DHAR MS.D GHOSH MS.N DEKA	MR.G KHANDELIAR-3
40	WA/44/2018 FIXED	JIYARUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR . J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3) MR. U DUTTA
	WITH I.A.(Civil)/655/2018 in WA/44/2018	MD JIYARUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3)
41	I.A.(Civil)/2481/2018 FIXED, WITH WA/392/2015 (D/O) in WA/392/2015	THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY and 9 ORS.	MR. B GOGOI MR D SAIKIA	GA, ASSAM MR. S S S RAHMAN (R7) MR. M R SODIAL (R7)
	WITH I.A.(Civil)/2484/2018	THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY AND 9 ORS	MR. B GOGOI	GA, ASSAM
42	PIL/77/2020 FIXED	JAHIR UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, PNRD GA, ASSAM

43	I.A.(Civil)/379/2020 FIXED in WA/15829/2019 WITH WA/15829/2019 (Filing Number)	SRIPUR PHULBARI VENTURE LP SCHOOL, Versus THE STATE OF ASSAM AND 10 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S BORAH SC. SSA
44	PIL/14/2021 FIXED	SRIPUR PHULBARI VENTURE LP SCHOOL Versus THE STATE OF ASSAM AND 10 ORS PRABHAT RAY AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA	GA, ASSAM MR. S K GOSWAMI (r-8) MR. M MORE (r-2,4) MR. N D SARMA (r-2,4) MR. R SHARMA (r-8) MR. P K SHARMA (r-2,4) SC, FOREST
45	PIL/52/2021	DWIJEN BHATTACHARYA AND ANR. Versus THE STATE OF ASSAM AND 11 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR H P NEPAL	GA, ASSAM MR. M MORE (R9) MR. N D SARMA (R9) MR. A BORPUZARI (R9) MR. P K SHARMA (R9) SC, G M D A SC, GMC SC, FOREST
46	Mat.App./30/2022 FIXED, WITH LCR	ARUNJOY TALUKDAR Versus KRISHNA DAS	MR. T J MAHANTA MR H BEZBARUA MR. U SARMA	
47	Mat.App./31/2022 FIXED	SANKAR BISWAS Versus PUSPA PAUL	MR. C BORUAH MR. DITUL DAS MR. R BORO	
48	PIL/60/2022 FIXED	JUSTICE (RETD.) MR. BASU DEO AGARWAL Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.
49	WA/91/2022 FIXED	THE ASSAM STATE ELECTION COMMISSION Versus ANIMA DEVI SARKAR AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM MRS S BARUAH (R1) MR. S D ROY (R1) MS. J GAYAN (R1)
50	WA/326/2022 FIXED	BONALI DUTTA CHANGMAI AND ANR . Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	GA, ASSAM SC, GAD
HEARING				
51	Mat.App./18/2019 FIXED, WITH LCR	SRI AMIT KUMAR ROY Versus SMTI. SOMA ROY	MR D K BORDOLOI	
52	WA/106/2019 FIXED	SMTI MINA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. N ISLAM MS. L WAJEEDA	SC, EDU
53	WA/178/2019 FIXED	ON THE DEATH OF SMTI. GOLAPI DEKA HER LEGAL HEIR SON TILAK DEKA AND 7 ORS. Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. P J PHUKAN GA, ASSAM MR P K KALITA (R-1 AND 2) MR. U SARMA, (R-1 AND 2) MR. S R BORUAH, (R-3, 4 AND 5)
54	WA/257/2021 FIXED	SAMSUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR. B U LASKAR	GA, ASSAM
55	WA/337/2021 FIXED	PRASANTA BARUA Versus UNION OF INDIA AND 12 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	ASSTT.S.G.I.
56	WITH WA/250/2021	RASHMI REKHA MAJUMDER Versus THE UNION OF INDIA AND 23 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (R-3,4) MR D KALITA (R-3,4) MR. S R RABHA (r- 5,7,8,10,12,13,15,15) MR. D NATH (R-3,4) MS K PHUKAN (R-3,4) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 23/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,23rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4711/2022 FIXED, WITH LCR	USHA RANI DAS @ USHA DAS Versus THE UNION OF INDIA AND 7 ORS	MR S DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/5644/2022	BAKKAR ALI @ ABUBAKKAR MIA Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED MR J M SULAIMAN P. GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/7444/2022	MAJIRAN NESSA @ MAJIRAN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/7451/2022	MUSSTT AIMUR KHATUN @ AYAR BIBI @ ANOWARA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR S PAUL	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/7456/2022	MST. HUSNA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. D M H R KHAN MR. N ISLAM MS. N GOSWAMI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/7458/2022	ANOWAR HUSSAIN @ ANOWAR HUSSEN Versus THE UNION OF INDIA AND 5 OSR.	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

7	WP(C)/7465/2022	HACHINA KHATUN Versus THE UNION OF INDIA AND 8 ORS	MS. D GHOSH OWEN. C MS H BETALA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
8	WP(C)/7470/2022	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR.A K SHARMA MR S BHUYAN MR. A MOBARAQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/7476/2022	MD. HARISH ALI @ HAREJ ALI Versus THE UNION OF INDIA AND 6 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/7487/2022	MD ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN MD A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/7490/2022	MONOWARA BEGUM @ MONOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/7493/2022	BENU DAS Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA MS A B MARAK	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/7514/2022	TOZIM UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. M RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

ADMISSION

14	WP(C)/1542/2018 WITH LCR	MD. ABDUL RAHIM Versus THE UNION OF INDIA AND 5 ORS.	MR S M ABDULLAH P MR D SAIKIA MR. B K DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/2573/2018 WITH LCR	ABBASH ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S AHMED MS. S A SAIKIA MR. F R CHOUDHURY MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/4112/2018 B/O, WITH LCR	SIRAJ UDDIN KHAN @ SIRAJ UDDIN ALI KHAN Versus UNION OF INDIA AND 5 ORS.	MR. A H M R CHOUDHURY MR. J LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/3200/2019 B/O, WITH LCR	ALMAJ UDDIN MAZUMDER Versus UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. J LASKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WA/40/2021	INDIAN OIL CORPORATION LTD AND 3 ORS Versus KAVITA SAIKIA	MR. S CHAKRABORTY MR. N J GOGOI MR P BHARDWAJ MR. M U CHOUDHURY MS. P TAMULI	MR. T DEURI MRS. R S DEURI
	WITH I.A.(Civil)/195/2021 in WA/40/2021	INDIAN OIL CORPORATION LTD AND 3 ORS Versus KAVITA SAIKIA	MR. S SAIKIA MR. N J GOGOI MS. P TAMULI	MR. T DEURI MRS. R S DEURI

19	WA/175/2021	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 3 ORS. Versus M/S ISHWAR FOOD PRODUCTS PRIVATE LTD.	MR. N J GOGOI	
20	WA/19/2022	THE NATIONAL EDUCATIONAL SOCIETY Versus THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	SC, ESIC
21	WP(C)/3651/2022 WITH LCR	RAJIB BHATTACHARJEE Versus THE UNION OF INDIA AND 6 ORS.	MS P AGARWAL MR. B J DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/6212/2022	M/S HILL TRADE AGENCIES Versus THE ADDL. COMMISSIONER OF TAXES, (ASSAM) AND ANR.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, FINANCE AND TAXATION
ORDERS				
23	WA/173/2016	RAJENDRA SARMA Versus THE STATE OF ASSAM and 3 ORS	MR.J PAUL MS.B DAS MR A PAUL MS.M M MAHANTA	SC, SEC. EDU. GA, ASSAM
24	I.A.(Civil)/3436/2022 in WP(C)/6865/2022	NURJAHAN Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED MR R ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/6865/2022	NURJAHAN Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MS B B AHMED MR R ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/5099/2022 FIXED	TAPIR TAMUT Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. L PERME MR. H TAYO	MR. M PERTIN MR. N PADA (R-4) MS. SOMILA GA, AP

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LEAVE NOTE OF ADVOCATES FOR 23/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022

20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,23rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1326/2020 PART-HEARD	M/S. BHATTER TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
	WITH WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4019/2019 in WP(C)/6720/2017	NEZONE FOODS PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA
3	WITH WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4021/2019 in WP(C)/6723/2017	LAHKAR UDYOG PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)
4	WITH WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4023/2019 in WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA
5	WITH WP(C)/2534/2019	M/S. KRISHNA TRADING COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)

6	WITH WP(C)/2557/2019	M/S. JAYSHREE RAJASTHAN STORES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, AGRICULTURE MARKETING BOARD.
7	WITH WP(C)/2559/2019	M/S. MORE ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
8	WITH WP(C)/2658/2019	M/S. JAI BAJRANGBALI FOOD PRODUCTS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N GOGOI MS. N MECH MR. N HAWELIA	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
9	WITH WP(C)/2667/2019	M/S. SITARAM RAMESWARLAL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
10	WITH WP(C)/2670/2019	M/S. RADHAKRISHNAN FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
11	WITH WP(C)/2671/2019	M/S. RATHI TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
12	WITH WP(C)/2672/2019	M/S. MODI ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
13	WITH WP(C)/2675/2019	M/S. ASKARAN AMIT KUMAR PRINCHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
14	WITH WP(C)/1328/2020	M/S. MAHABIR OIL TRADERS INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
15	Arb.P./4/2022 PART-HEARD, FIXED	M/S HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY AND ANR.	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
16	WITH Arb.P./7/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
17	WITH Arb.P./8/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MS S CHAKRABORTY SC, RAILWAY

18	Arb.P./3/2020 FIXED	M/S. RAITANI ENGINEERING WORKS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MS. M JAIN	MR G GOSWAMI SC, NF RLY
19	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. J P MORE SC, RAILWAY
20	Arb.P./23/2021	M/S R J PADMARAJ Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
21	Arb.P./29/2021 FIXED	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. R HUSSAIN	SC, RAILWAY
22	Arb.P./32/2021 FIXED	M/S EASTERN CARGO MOVERS AND ANR. Versus RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAİN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
23	Arb.P./14/2022	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. S K MEDHI ASSTT.S.G.I.
24	Arb.P./17/2022	ABHIJIT SAIKIA Versus HARMOHAN KUMAR AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR. P GOSWAMI S BORA MR H K SARMA
25	Arb.P./21/2022	BHARAT PETROLEUM CORPORATION LTD. Versus BIJIT GOGOI	MR. S BORTHAKUR MR. S S ROY	MR S KHOUND MS. N BORAH
26	Arb.P./25/2022	M/S HCC DSD VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY AND 2 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR H GUPTA SC, RAILWAY
ORDERS				
27	Review.Pet./118/2019 FIXED, WITH WP(C)/5561/2010 (D/O)	THE BORPATHAR TEA ESTATE Versus ON THE DEATH OF RANJIT DUTTA CHOUDHURY HIS LEGAL HEIRS, SMT. ARCHANA DUTTA CHOUDHURY, i	MR. A SARMA MR. M SARMA MR E SHITIRI	MR. P KALITA MRS. A BHATTACHARYYA
28	Review.Pet./106/2021 WP(C) 3386/2018(D/O)	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. B CHETRI (r-8) MS. D MUSAHARY MR K KASHYAB (r-8) MR. R BARPUJARI SC, FINANCE
29	WITH WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
30	Review.Pet./160/2022 FIXED, WITH WP(C)/8127/2017 (D/O)	ABDUL KAIF ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR.B K DAS MR. B K DAS	GA, ASSAM
HEARING				
31	Arb.P./9/2022	KANDARPA CHALIHA Versus BHABEN BHARALI	MR R SENSUA MR D BORAH M. A. OASIS	MR. S BISWAKARMA MR T DAS MR. R CHOUHAN

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LEAVE NOTE OF ADVOCATES FOR 23/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
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16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Wednesday,23rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-54), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2222/2021	BIREN CHANDRA ROY Versus THE STATE OF ASSAM AND 2 ORS	MR. A DAS	SC, P H E
2	Cont.Cas(C)/672/2022	PRABIN KUMAR NATH Versus DR. J B EKKA AND 2 ORS	MRS M D CHOWDHURY MR N BARUAH	
3	WP(C)/3889/2022	SAIDUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MS. N SULTANA	GA, ASSAM
4	WP(C)/4489/2022	TRILOSON BORO Versus THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM
5	WP(C)/6900/2022	ARUP GOSWAMI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K BORO	SC, REVENUE
6	WP(C)/6958/2022	DIPANKAR KAKOTI AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M K BORO	SC, REVENUE
7	WP(C)/7062/2022	MINJUWARA CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR. S A HUSSAIN MR D J HALOI	SC, HEALTH
8	WP(C)/7099/2022	KAILASH BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR DEBA SARMAH MS N SHYAM	SC, AGRI. DEPARTMENT
9	WP(C)/7122/2022	MOON MOON DAS Versus THE UNION OF INDIA AND 2 ORS.	MR. M A ISLAM MR J I MONDAL MR J ISLAM	GA, ASSAM DY.S.G.I. SC, GHC
10	WP(C)/7306/2022 FIXED	SUBASH CHANDRA DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A H ALAMGIR	GA, ASSAM
11	WP(C)/7388/2022 FIXED	MANIR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	GA, ASSAM
12	WP(C)/7439/2022	SABITRI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA	SC, PWD

13	WP(C)/7441/2022	BHUBANESWAR RABHA AND 16 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, AG SC, IRRIGATION
14	WP(C)/7449/2022	BONOJYOTSNA DAS Versus THE STATE OF ASSAM AND 7 ORS	MRS. R S CHOWDHURY MS G DAS MR T DAS R. CHAUHAN	SC, AG (A AND E) GA, ASSAM SC, P H E SC, FINANCE
15	WP(C)/7460/2022	TIKEN CHANDRA BORA Versus THE UNION OF INDIA AND 4 ORS	MR. P K GARODIA MR D SARMA	SC, F C I
16	WP(C)/7462/2022	RAM KUMAR NUNIA AND 52 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. A H ALAMGIR	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, EDU
17	WP(C)/7464/2022	DIPJYOTI DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, IRRIGATION SC, BTC
18	WP(C)/7475/2022	KULEN SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MS. P DAS	GA, ASSAM SC, EXCISE DEPTT. SC, FINANCE
19	WP(C)/7479/2022	SRIMANTA DAS AND 35 ORS Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM
20	WP(C)/7483/2022	DIPANKAR DEHINGIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	GA, ASSAM SC, AEGCL
21	WP(C)/7484/2022	ABU BAKKAR LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED M. ROBBANI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
22	WP(C)/7491/2022	MIHIR RANJAN DHAR Versus THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA	SC, P AND R.D. GA, ASSAM
23	WP(C)/7492/2022	JAHANARA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MR. S I BORA MS A HUSSAIN MS. N HASINA R BEGUM H G DAISY	GA, ASSAM
24	WP(C)/7501/2022	KAUSHIK KR NATH @ KAUSHIK NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
25	WP(C)/7502/2022	ASMA KHATUN Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, SOCIAL WELFARE DEPARTMENT AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	
26	WP(C)/7504/2022	DAMODAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR B R BRAHMA	SC, AG SC, IRRIGATION SC, FINANCE
27	WP(C)/7511/2022	BIMALA MAHATO Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS MS. R DEVI	GA, ASSAM MS. J GHOSH SC, REVENUE

ADMISSION

28	WP(C)/3828/2018 WP(C) 6477/19 WP(C) 5436/19(BOTH D/O)	RUHUL AMIN AND 86 ORS. Versus THE STATE OF ASSAM AND 56 ORS.	MR. K N CHOUDHURY (P1, P4) MR A R BHUYAN MR. M A I HUSSAIN MR. M U Ahmed (P1, P4)	MR. S BORTHAKUR (R-58 to R-123) GA, ASSAM MR. A ROSHID (R-124) MR. R K PRADHAN (R-5-57) MR. N N B CHOUDHURY (R-52-57) MR. S K DAS (R-7-51) MR. R BORPUJARI MS. T BEGUM (R-124) MR D P SAHU (R-52-57) MR R KARIM (R-7-51) MR. M DEWAN (R-52-57) SC, REVENUE MS. S KAKOTI (R-58 to R-123)
	WITH I.A.(Civil)/2466/2018 in WP(C)/3828/2018	THE DEPUTY COMMISSIONER, SOUTH SALMARA MANKACHAR Versus RAHUL AMIN AND 91 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN MR. M A I HUSSAIN
	WITH I.A.(Civil)/2700/2018 in WP(C)/3828/2018	ABU MOSTAFA SHEIKH AND 5 ORS Versus RAHUL AMIN AND 92 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR D P SAHU	MR A R BHUYAN MR. M A I HUSSAIN GA, ASSAM MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/2807/2018 in WP(C)/3828/2018	KHAIRUZZAMAN AND 50 ORS Versus THE STATE OF ASSAM AND 92 ORS.	MR. M HASAN MR. M AHMED	SC, REVENUE
	WITH I.A.(Civil)/2826/2018 in WP(C)/3828/2018	ROHMOTULLAH SK. AND 44 OR Versus RAHUL AMIN AND 98 ORS	MR. S K DAS MR R KARIM	GA, ASSAM MR A R BHUYAN SC, REVENUE
	WITH I.A.(Civil)/3485/2018 in WP(C)/3828/2018	SELIM UDDIN SARKAR AND 2 ORS Versus RAHUL AMIN AND 143 ORS.	MR R ISLAM MS. M DEKA MS A HUSSAIN	GA, ASSAM MR A R BHUYAN
29	WITH WP(C)/4790/2018	PRAKITA KR. NATH AND 120 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, REVENUE
30	WITH WP(C)/5003/2018	SOFIAL HUSSAIN AND 36 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
31	WITH WP(C)/5570/2018	HAZRAT ALI SHEIKH AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MD A S ALI	GA, ASSAM
32	WITH WP(C)/5653/2018	SHAMIM AKHTER AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. R SENSUA MR. K MOHAMMED	GA, ASSAM MR. R BORPUJARI SC, REVENUE
33	WITH WP(C)/6456/2018	PRAN BISWAS HAJONG AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
34	WITH WP(C)/7999/2018	AKTAR HUSSAIN AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE

35	WITH WP(C)/8844/2018	GOBINDA CHANDRA DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. M CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR D SAIKIA	GA, ASSAM MR. J HANDIQUE SC, REVENUE
36	WITH WP(C)/113/2019	MOZABBAR HUSSAIN AND 30 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR M MONDAL	GA, ASSAM SC, REVENUE
37	WITH WP(C)/2521/2019	CHIRANG DISTRICT GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	MR. J HANDIQUE (SC, REVENUE DEPTT.(R-1) SC, BTC
38	WITH WP(C)/5433/2019	MOKIBUR HUSSAIN Versus THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM MR. S ISLAM (R7) MR A HAWARI (R7) SC. REVENUE
39	WITH WP(C)/6178/2019 CAVT. NO. 0728/2019	SAMSUL BARI SARKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. S BORTHAKUR GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
40	WITH WP(C)/6447/2019	NOZRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, REVENUE
41	WITH WP(C)/8394/2019	ABDUL LATIF SK. AND 64 ORS. Versus THE STATE OF ASSAM AND 66 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. T J MAHANTA GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE MR. S BORTHAKUR FOR CAVEATOR
42	WP(C)/8711/2018 FIXED	SANKAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO MS. U SARMA	DR. B AHMED GA, ASSAM MS U DAS (R4) SC, HOUSEFED
43	WP(C)/2388/2020 FIXED	GOBINDA RAJBANGSHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K BORAH MR. P KALITA MR. R PHUKAN MS M S CHOUDHURY	GA, ASSAM MR. B GOGOI SC, SOIL CONSERVATION DEPTT.
44	WP(C)/5374/2020 B/O	JORNA DAS @ JORNA RANI DAS Versus COMMISSIONER OF EXCISE AND CUSTOMS AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. B SAHARIA (R-5,6) B. PATHAK (R-5,6) S. M. ZINNA SC, CENTRAL EXCISE CUSTOMS, MR. S C KEYAL JR. GA, ASSAM, MS. S BORUA SC, CGSC
45	WP(C)/3345/2021 FIXED	MONESWAR DOIMARY Versus THE STATE OF ASSAM 4 ORS	MR. R SARMA MS. P BARMAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
46	WP(C)/938/2022	RAJU BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, PWD SC, FINANCE
47	WP(C)/1201/2022 B/O	RAJENDRA NARZARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MRS. C DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.

48	WP(C)/4205/2022 B/O	BHABANANDA PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR D R GOGOI MS. S E AHMED A. K. KANU	GA, ASSAM MR. N BARUAH (R-5) MR. R J DAS (R-5)
49	WP(C)/4428/2022 B/O	MASUD AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM SC, FINANCE SC, GMC
50	WP(C)/4445/2022 B/O	BEDANTA KALITA AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE SC, GMC
51	WP(C)/4720/2022 B/O	MONALISA HAZARIKA AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS. F BEGUM MS S Z HAYAT H. BHARALI	SC, HEALTH SC, FINANCE
52	WP(C)/4938/2022	NABANITA SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR P H KONWAR	SC, HEALTH
53	WP(C)/7106/2022 FIXED	PANKAJ BORUAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, HEALTH
ORDERS				
54	Cont.Cas(C)/569/2017	DWIJEN KUMAR BORAH Versus RAJESH KEMPRAI and 3 ORS	MR.R SHARMA	MR. Y S MANNAN (R3, R4) MR. H. BURAGOHAIN (R2) MS. A DEVI (R2) MS. N BARUAH (R3) MS. M BHATTACHARYYA (R4) MS. R R BORAH (R3)
55	Cont.Cas(C)/145/2018	ON THE DEATH OF ANIL CHANDRA DAS HIS LEGAL HEIRS Versus JUGAL BORA	MR. S BORTHAKUR MR. S S ROY MS M KALITA	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA
56	Cont.Cas(C)/261/2018	MAKANI DAS Versus MAHENDRA ADHIKARI	MS. B HAZARIKA MS. S K NARGIS MS N DAS	MR I AHMED
WITH				
57	WP(C)/2683/2016	SMTI. MAKANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MS.B HAZARIKA MS.S K NARGIS	SC, SOCIAL WELFARE
58	Cont.Cas(C)/510/2019	AMAR DEKA Versus JISHNU BARUAH AND 3 ORS.	MR. N K KALITA	MS. K PHUKAN (R-5) MR. D NATH MR D KALITA
59	WP(C)/6067/2019	RUPESWAR SAIKIA AND 55 ORS. Versus THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR. N M DUTTA MR. S C KHOUND SC, FINANCE
60	Cont.Cas(C)/8/2021 B/O	AMZAD ALI AHMED Versus JISHNU BARUA, IAS AND ANR	MR D N BHATTACHARYYA	MR. D SAIKIA MR. D NATH MR P NAYAK
WITH				
61	Cont.Cas(C)/249/2020	SIMANTA DAS Versus KUMAR SANJAY KRISHNA, IAS AND 2 ORS.	MR D N BHATTACHARYYA	MR. D SAIKIA (R2) MR. B GOGOI (R2) MR P NAYAK (R2)
62	Cont.Cas(C)/513/2022	BHUPEN BHAGAWATI Versus JAYANT NARLIKAR AND 2 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	MS. M M KALITA (R-1,2,3)
63	I.A.(Civil)/3101/2022 in WP(C)/4127/2021	BAKUL ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH	SC, PWD

WITH
WP(C)/4127/2021

BAKUL ROY
Versus
THE STATE OF ASSAM AND 3 ORS

MS C MEDHI
MR. S NATH

SC, PWD

64 I.A.(Civil)/3394/2022
WP(C) 4894/2021(D/O)
in WP(C)/4894/2021

FUZAIL AHMED LASKAR
Versus
THE STATE OF ASSAM AND 4 ORS

MR. T K DEY

GA, ASSAM
SC. AGRICULTURE

HEARING

65 WP(C)/3674/2020
B/O

DHRUBA BHARALI AND ANR.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. Y S MANNAN
MR. D K SARMAH
MS. A TALUKDAR

SC, PNRD
GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,23rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/636/2022 FIXED	ABDUR RASHID SK AND ANR Versus SURANJANA SENAPATI	MR. K A MAZUMDER MR A HAI	
2	Cont.Cas(C)/646/2022 FIXED	NIMAKSHI SAIKIA AND ANR Versus BIJOYA CHOUDHURY AND ANR	MR. M KHAN MR. A BURAGOHAIN MR A K DAS J. AKTAR	SC, ELEM. EDU
3	WP(C)/4717/2022 FIXED	GUDEN SINGH @ JAMILA ZAMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY	SC, ELEM. EDU
4	WP(C)/6818/2022 FIXED	ABDUR RAHIM Versus THE STATE OF ASSAM AND 5 ORS	MR A A DEWAN MS S RAJBONGSHI A. H. AHMED	SC, SEC. EDU. GA, ASSAM
5	WP(C)/6999/2022 FIXED	PABITRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM	SC, EDU SC, FINANCE
6	WP(C)/7175/2022 FIXED	SMT. RUBI GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS.	MR P SARMA	SC, SEC. EDU. GA, ASSAM
7	WP(C)/7186/2022	SIRAJ UDDIN Versus THE STATE OF ASSAM AND 5 ORS.	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
8	WP(C)/7208/2022 FIXED	MADHYA CHAR L.P. SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J AHMED MR. P A AHMED MS. INDRANEE SARMA MR. D BORA	SC, ELEM. EDU
9	WP(C)/7248/2022 FIXED	N BIJIT KUMAR SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
10	WP(C)/7440/2022	SONGITA PEGU Versus THE STATE OF ASSAM AND 4 ORS.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH	SC, ELEM. EDU GA, ASSAM
11	WP(C)/7445/2022	SIMANTA BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG	SC, SEC. EDU. GA, ASSAM

12	WP(C)/7452/2022	AIRMARIR CHAR KATHIAR ALGA ME MADRASSA AND ANR Versus STATE OF ASSAM AND 5 ORS.	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM
13	WP(C)/7454/2022	BIPASHA DEB Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU SC, FINANCE
14	WP(C)/7455/2022	NABA JYOTI LAHAN Versus THE STATE OF ASSAM AND 4 ORS	B KUMAR MR. M K NEOG	GA, ASSAM SC, EDU
15	WP(C)/7457/2022	MITHU SAHA Versus THE STATE OF ASSAM AND 5 ORS.	MR A KUNDU	SC, ELEM. EDU SC, BTC
16	WP(C)/7459/2022	SHAMS UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU
17	WP(C)/7463/2022	MEENAKHI KAKOTY Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG	SC, SEC. EDU. GA, ASSAM
18	WP(C)/7466/2022	BALIN GOGOI @ BOLIN GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG	SC, SEC. EDU. GA, ASSAM
19	WP(C)/7471/2022	JARJINA YASMIN ANSARI Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU
20	WP(C)/7481/2022	SIRAJ UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	SC, SEC. EDU. GA, ASSAM
21	WP(C)/7485/2022	MONJIL DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH	SC, ELEM. EDU GA, ASSAM
22	WP(C)/7488/2022	PRADIP KUMAR BAISHYA Versus THE STATE OF ASSAM AND 5 ORS	MR A K BORO MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, BTC
23	WP(C)/7494/2022	SMT. KANIKA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S UPADHAY MR. M SHARMA	SC, ELEM. EDU SC, BTC
24	WP(C)/7496/2022	SMTI DEEPAMONI HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG	SC, SEC. EDU. GA, ASSAM
25	WP(C)/7503/2022	ABDUL KADER Versus THE STATE OF ASSAM AND 4 ORS	MR. M K HUSSAIN MR J U AHMED MR K U AHMED MR S HUSSAIN	SC, SEC. EDU.
26	WP(C)/7505/2022	LOBUJA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
27	WP(C)/7512/2022	SMTI. RENUKA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R MEDHI MS C DAS MR P C R MEDHI	SC, ELEM. EDU GA, ASSAM
<u>ADMISSION</u>				
28	WP(C)/4082/2016 FIXED	SMT. TUTU ROY Versus THE STATE OF ASSAM AND 5 ORS	MR.D CHAKRABORTY MR.S R BORUAH	SC, SECONDARY EDUCATION
29	WP(C)/6427/2017 FIXED	MS. JUNU DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
30	WP(C)/2547/2019 FIXED	CHIRANJIT DEB Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	MR. A K DUTTA (R-3) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT.) MR. B PURKAYASTHA (R-3) MR. B ZAMAN (R-3) SC, FINANCE

31	WP(C)/5428/2019 FIXED	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA	SC, HIGHER EDU GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS
	WITH I.A.(Civil)/2939/2019 in WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS
32	WP(C)/237/2020 FIXED	SYED FIDDUSAR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS N DAS MR S DAS MR G BARUAH	SC, ELEM. EDU SC, ELEM. EDU MR A DASGUPTA J U AHMED MR S R NAWAZ (R-11) MR J U AHMED (R-11) SC, BTC
33	WP(C)/2639/2020 FIXED	MINA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR H TALUKDAR MR. R SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
34	WP(C)/5426/2020 FIXED	AKHERUL ISLAM SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
	WITH			
35	WP(C)/1671/2020 CAVT. NO. 0194/2020	ABDUL LATIF BHUYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR J ABEDIN MR. K I MAZUMDER MS A YESMIN	SC, ELEM. EDU MR A CHANDRAN FOR CAVEATOR
36	WP(C)/5770/2020 B/O	RUKMINI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER J. KASHYAP MS M NEOG	SC, IRRIGATION
37	WP(C)/1382/2021 FIXED	MD. KHALIL RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, SEC. EDU. MR. A DEKA (R-5)
38	WP(C)/1949/2021 FIXED	SHEIKH MEHBUB ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
39	WP(C)/3811/2021 B/O	ANUAR SADAT Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, EDU
40	WP(C)/3850/2021 FIXED	JATINDRA ROY @ JATINDRA RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	SC, ELEM. EDU MR. A HUSSAIN (r-5) MR. A MOBARAQUE (r-6) MR. A S AHMED (r-5)
41	WP(C)/5771/2021 FIXED	HUSSAIN AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
42	WP(C)/6910/2021 B/O	AJIT DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU GA, ASSAM
	WITH			
43	WP(C)/1371/2022	AJIT DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU GA, ASSAM
44	WP(C)/6984/2021 FIXED	PUSHPENDU CHAKRABARTY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
	WITH			
45	WP(C)/5150/2020	PUSHPENDU CHAKRABARTY Versus STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE

46	WP(C)/1466/2022 FIXED	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. D P CHALIHA MR M RANA MS M ROY	SC, HIGHER EDU MS. R CHOUDHURY (R-3,4,5) MR. A PHUKAN, SC, ELE. EDU. DEPTT.
	WITH I.A.(Civil)/1933/2022 in WP(C)/1466/2022	THE GOVERNING BODY AND 2 ORS Versus MUSTAFIZUR RAHMAN AND 2 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, HIGHER EDU MR. D P CHALIHA MR M RANA MS M ROY
47	WP(C)/1832/2022 B/O	TRIPURESH TRIPATHI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A T SARKAR MS S PATAR	MR. S.M.T CHISTI, SC, SEC. EDU DEPTT. GA, ASSAM
48	WP(C)/2820/2022 FIXED	RAKIBUL ISLAM MAZUMDER Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM SC, SSA
49	WP(C)/2988/2022 FIXED	SUBHRA SABHAPANDIT Versus THE STATE OF ASSAM AND 7 ORS.	MR. I CHOWDHURY SR ADV MR. S HAZARIKA MR S SARMAH	SC, HIGHER EDU MR. K N CHOUDHURY (R-6) MR. M K CHOUDHURY (R7, R8) MR T N SRINIVASAN (R3-R5) MR. J PATOWARY (R-6) MR P BHARDWAJ (R3-R5) MR. M SARMA (R7, R8) MS N MAHANTA (R-6)
50	WP(C)/4237/2022 FIXED	SWARNAJYOTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	SC, HIGHER EDU MR. N BORAH (r-3,4) MR H MAZUMDER (r-3,4)
51	WP(C)/5464/2022 FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, HEALTH
52	WP(C)/6331/2022 FIXED	BINOD KARMAKAR AND ORS Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
53	WP(C)/6381/2022 CAVT. NO.10202/022, FIXED	RABINDRA SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. MS. N M DEKA (FOR CAVEATOR) SC, BTC
<u>ORDERS</u>				
54	WP(C)/9355/2019 B/O	BHARAT BORUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR G Z AHMED MD A A HUSSAIN MR S RAHMAN	SC, ELEM. EDU
55	Cont.Cas(C)/71/2021 FIXED	POMPEE SARKAR Versus PHAINDRA JIDUNG AND ANR	MR. D C BORAH MR. K M HASSAN	
56	Cont.Cas(C)/314/2021 FIXED	SUNIL KAKATI Versus PHANINDRA JIDUNG and ANR.	MR. R BORUAH	MR. D SAIKIA (R1) MR S M T CHISTIE (R1)
57	Cont.Cas(C)/358/2021 B/O	RUPANJALI MAHANTA Versus SYED NAZRUL ISLAM AND 2 ORS.	MR. P MAHANTA MS. P SAHARIA	MR. R MAZUMDAR (R-3) MR. R BORUAH (R-1) MR H BEZBARUA (R-3)
58	WP(C)/6065/2021 FIXED	NURUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU SC, SSA

59	Cont.Cas(C)/201/2022 B/O	MAHENDRA NATH MAHANTA AND ANR Versus SURANJANA SENAPATI AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
60	Cont.Cas(C)/482/2022 B/O	SMT. JYOTSNA K BISWAL ROUT Versus DR. PRATAP JYOTI HANDIQUE AND ANR.	MR D DEKA MR A DEKA MR N J KUMAR MR. R KAMAN	MR. P J PHUKAN
61	Cont.Cas(C)/490/2022 B/O	BHUPEN SAIKIA Versus DHARMA KANTA MILI	MR. P. SINGHA MR P H KONWAR	MR. K GOGOI
62	Cont.Cas(C)/499/2022 B/O	PROVATI DAS Versus SMTI SURANJANA SENAPATI, ACS AND ANR	MR. R ISLAM MR J ISLAM	
63	I.A.(Civil)/3175/2022 FIXED in WP(C)/1066/2022 WITH WP(C)/1066/2022	ASHRAF HUSSAIN Versus ALI AKBAR AND 6 ORS. ALI AKBAR Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN P. GHOSH MR. R ALI H A AHMED DR. R HOQUE MR A S SK	SC, ELEM. EDU GA, ASSAM SC, ELEM. EDU GA, ASSAM MR M AHMED
64	WP(C)/5087/2022 B/O	PARAG DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 23/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAJIN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,23rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7155/2021	ROCKLAND MEDIA AND COMMUNICATION PVT LTD Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST MR. S C KEYAL
WITH				
2	WP(C)/4828/2021	M/S ROCKLAND MEDIA AND COMMUNICATION PVT. LTD. Versus UNION OF INDIA AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
3	Cont.Cas(C)/671/2022	FAZLUL MANNAN Versus ANURAG GOEL, IAS	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	
4	Cont.Cas(C)/673/2022	M/S DULAL DUTTA Versus ALAK JYOTI DAS	MR U S BORGHAIN MR. R B GOHAIN	
5	Cont.Cas(C)/674/2022	MANAJ KUMAR BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
6	Cont.Cas(C)/675/2022	MANAJ KUMAR BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
7	Cont.Cas(C)/676/2022	MANAJ KUMAR BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
8	Cont.Cas(C)/677/2022	MANAJ KUMAR BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
9	Cont.Cas(C)/678/2022	GUNAJIT BAYAN Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA	
10	Cont.Cas(C)/679/2022	GUNAJIT BAYAN Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA	

11	Cont.Cas(C)/680/2022	MD. NURUL HOQUE Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA	
12	WP(C)/5064/2022 FIXED	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR H I CHOUDHURY MR. N J KHATANIAR MS. P ADHIKARI	GA, ASSAM SC, P W D
13	WP(C)/7004/2022 B/O	JAYNAL ABEDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR N AHMED	GA, ASSAM
14	WP(C)/7155/2022 FIXED	M/S PUL PUL MANUFACTURER AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. R P SARMAH MS. T SOM MS N ISLAM MR. P TELI	GA, ASSAM SC, HEALTH AND F W
15	WP(C)/7430/2022 B/O	MOYNA MIYA BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
16	WP(C)/7443/2022	SUSHILA SAIKIA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MS. D J BORAH MR K KASHYAB	GA, ASSAM SC, REVENUE SC, FINANCE
17	WP(C)/7446/2022	JHANTU GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA MS. J DEVI	SC, WATER RESOURCE
18	WP(C)/7448/2022	JHANTU GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA MS. J DEVI	SC, WATER RESOURCE
19	WP(C)/7450/2022	GOPAL PRADHANI Versus THE STATE OF ASSAM AND 6 ORS	MR J MOLLAH MR J DAS	SC, P AND R.D. GA, ASSAM SC, IWT
20	WP(C)/7467/2022	BHOLA BORAH AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. H RAHMAN MR. U K BORAH MR. S AHMED	SC, HIGHER EDU GA, ASSAM
21	WP(C)/7468/2022	KHARUPETIA AGRICULTURIST MARKETING CO. OP. SOCIETY LTD. AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D. HUSSAIN	GA, ASSAM SC, REVENUE
22	WP(C)/7469/2022	KHUS MAMUD AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	SC, SEC. EDU. GA, ASSAM SC, REVENUE
23	WP(C)/7472/2022	SANATAN LASHKAR AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DAS MR. M J GOGOI	SC, GDD
24	WP(C)/7473/2022	FATEMA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM
25	WP(C)/7474/2022	SAHA ALOM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM
26	WP(C)/7480/2022	JHANTU GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MS. A TALUKDAR S BORA MS. J DEVI	SC, WATER RESOURCE SC, BTC
27	WP(C)/7482/2022	JHANTU GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MS. A TALUKDAR S BORA MS. J DEVI	SC, WATER RESOURCE
28	WP(C)/7486/2022	ANJAN BORDOLOI Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
29	WP(C)/7489/2022	JHANTU GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA MS. J DEVI	SC, WATER RESOURCE
30	WP(C)/7495/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, PWD

31	WP(C)/7497/2022	SANTOSH JAISWAL Versus THE UNION OF INDIA AND 8 ORS	Mukesh Sharma	DY.S.G.I.
32	WP(C)/7499/2022	SANTOSH JAISWAL Versus STATE BANK OF INDIA AND 4 ORS	Mukesh Sharma	
33	WP(C)/7500/2022	BEDANANDA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, FOREST
34	WP(C)/7506/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, PWD
35	WP(C)/7508/2022	JANK LAL BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, WPT AND BC
36	WP(C)/7515/2022	ABUL HUSSAIN MAZUMDER AND 20 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	GA, ASSAM SC, REVENUE SC, FINANCE
37	WP(C)/7520/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	DY.S.G.I. SC, PWD
ADMISSION				
38	WP(C)/458/2022 FIXED	BHAIRAB DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. S KANUNGOE MS. R CHAKRAVARTY MS. J CHETTRY	GA, ASSAM MR. C K S BARUAH (R-4 & 5) SC, REVENUE MR. B CHOUDHURY, SC, PWD
39	WP(C)/1525/2022 FIXED	RUPJYOTI DEKA Versus COMMISSIONER OF EXCISE AND 3 ORS	MR Z ALAM MS. S NAZNEEN MR. P MAJUMDAR MR. S K DAHAL	GA, ASSAM SC, EXCISE DEPTT.
40	WP(C)/1528/2022 FIXED	ARUP BARMAN Versus COMMISSIONER OF EXCISE AND 3 ORS	MR Z ALAM MS. S NAZNEEN MR. P MAJUMDAR MR. S K DAHAL	GA, ASSAM SC, EXCISE DEPTT.
41	WP(C)/1712/2022 FIXED	MANOJ SHRINATH MAURYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MR. P P DUTTA MR D MAHANTA MS F INTAZ	GA, ASSAM SC, HEALTH
WITH				
42	WP(C)/1664/2022	ANIL KUMAR YADAV Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MR. P P DUTTA MR D MAHANTA MS F INTAZ	GA, ASSAM SC, HEALTH
43	WP(C)/2626/2022 FIXED	M/S GOSWAMI ENGINEERING Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MR. M HUSSAIN MS F INTAZ MR A ISLAM	SC, IRRIGATION
44	WP(C)/6551/2022 CAVT. NO.11592/022, FIXED	SMTI BULIMA BEGUM Versus THE STATE OF ASSAM AND 17 ORS.	MR. D A KAIYUM MR. M ISLAM MR. M S MONDAL	MR. A F N U MOLLAH MR J ABEDIN (R8, R9, R12, R14) SC, P AND R.D. GA, ASSAM MR H DAS (r-4,16,17) MR. K I MAZUMDER (R8, R9, R12, R14) FOR CAVEATOR

WITH
I.A.(Civil)/3273/2022
in WP(C)/6551/2022

SMTI BULIMA BEGUM
Versus
THE STATE OF ASSAM AND 17 ORS.

MR. D A KAIYUM
MR. M ISLAM

MR. A F N U MOLLAH
SC, P AND R.D.

45 WP(C)/6976/2022
FIXED

ABDUL SALAM AND 16 ORS
Versus
THE STATE OF ASSAM AND 3 ORS

MR S BORTHAKUR
MR D BORAH

GA, ASSAM
SC, REVENUE

ORDERS

46 WP(C)/1908/2022
FIXED

ABUL BASHER
Versus
THE STATE OF ASSAM AND 6 ORS

MR. M A SHEIKH
K U AHMED
MS F INTAZ

SC, AG
SC, WATER RESOURCE
ASSTT.S.G.I.

47 I.A.(Civil)/3293/2022
B/O
in WP(C)/6131/2022

ANOWAR ALI AND ANR
Versus
THE STATE OF ASSAM AND 9 ORS

MR. M U MONDAL
MD. I H KHAN
MR K ISLAM
MR A ALIM SK

SC, P AND R.D.
GA, ASSAM

WITH
WP(C)/6131/2022

ANOWAR ALI AND ANR
Versus
THE STATE OF ASSAM AND 9 ORS

MR. M U MONDAL
MD. I H KHAN
MR K ISLAM
MR A ALIM SK

SC, P AND R.D.
GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
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6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,23rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/4/2022	M/S SRI KRISHNA ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS. E	DR B P TODI MR A NATH DR ANKIT TODI	MR B GOGOI SC, TAXES
2	WA/20/2022	M/S SURAKSHA STEEL CO. Versus THE STATE OF ASSAM AND 6 ORS. A	DR B P TODI MR A NATH DR ANKIT TODI	SC, TAXES
3	CRL.A(J)/108/2022 WITH OFFICE NOTE	SIMOL DALU @ MANGAL DALU Versus THE STATE OF ASSAM	MR SUPRATIM DEB PURKAYASTHA (AMICUS CURIAE)	PP, ASSAM
4	CRL.A(J)/109/2022 WITH OFFICE NOTE	NIM DAIMARY @ MOHIM Versus THE STATE OF ASSAM	MR AZAD AHMED (AMICUS CURIAE)	PP, ASSAM
5	CRL.A(J)/110/2022 WITH OFFICE NOTE	SANATAN DAS Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/111/2022 WITH OFFICE NOTE	JATIBACHAN KHALKHO Versus THE STATE OF ASSAM	MR JASHADHIR DAS, AMICUS CURIAE	PP, ASSAM
7	CRL.A(J)/118/2022	MONURANJAN GOGOI @ BIRANJAN GOGOI Versus THE STATE OF ASSAM		PP, ASSAM
ORDERS				
8	CrI.A./1/2022 WITH LCR 4 FILES, P.B.-2	MD. AKKASH ALI Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR H P NEPAL MR. B HUSSAIN	PP, ASSAM
9	CrI.A./12/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	AMINUL SIKDAR @ MD ANIMUL SIKDAR Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM

	WITH I.A.(CrI.)/33/2022 in CrI.A./12/2022	AMINUL SIKDAR @ MD ANIMUL SIKDAR Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
10	CRL.A(J)/37/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-3	BISHU DHALI AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	MR B M DEKA (O.P./INFORMANT)) PP, ASSAM
11	CrI.A./190/2022	AMAL MUSHAHARY Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA MS. T M LAHKAR	SC, NIA
12	I.A.(CrI.)/274/2022 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./110/2022 WITH CrI.A./110/2022	PIYAR UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN	PP, ASSAM
13	I.A.(CrI.)/431/2022 WITH LCR 5 FILES in CrI.A./180/2022 WITH CrI.A./180/2022	PIYAR UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN	PP, ASSAM
		SUKRA MAJHI Versus THE STATE OF ASSAM AND ANR.	MR. N J GOGOI MR K BROOK LEGAL AID COUNSEL	PP, ASSAM
14	CrI.A./90/2022	SUKRA MAJHI Versus THE STATE OF ASSAM AND ANR.	MR. N J GOGOI MR K BROOK LEGAL AID COUNSEL	PP, ASSAM
		LAKHINDRA SURENG @ BHAYA Versus THE STATE OF ASSAM	MS. P SAHA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,23rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6497/2022 PART HEARD, FIXED	NABA KUMAR DEV DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S D PURKAYASTHA MS. S PHUKAN	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR. U K NAIR, LEARNED COUNSEL AS AMICUS CURIAE SC, FINANCE
ORDER (STAY VACATING)				
2	I.A.(Civil)/2451/2019 PART HEARD, WITH EXPERT COMMITTEE REPORT ON SEPERATE FILE in WP(C)/5985/2018 WITH WP(C)/5985/2018	ROHIT CHOUDHURY Versus NUMALIGARH REFINERY LTD. NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 7 ORS.	MR H RAHMAN MR I HASIEB MR. U K NAIR MS. A VERMA MR. S SARMA MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	GA, ASSAM MR. U K NAIR ASSTT.S.G.I. SC, FOREST GA, ASSAM MR I HASIEB (R8) ASSTT.S.G.I. SC, FOREST
3	WITH WP(C)/6093/2019	NUMALIGARH REFINERY LTD. Versus UNION OF INDIA AND 8 ORS.	MR. JYOTIRMOY ROY MR. U K NAIR MS. A VERMA MR. S SARMA MR. C CHAKRABORTY	GA, ASSAM MR. H. RAHMAN MR. K. GOGOI, (SC, C.G.C.) MR I. HASIEB ASSTT. S.G.I. SC, FOREST SC. REVENUE
ORDER NO STEPS				
4	WP(C)/2852/2022	KAMLARUN NESSA BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS N KHATUN	SC, EDU
ADMISSION				

5	WP(C)/73/2016 PART HEARD	OITIGYA MANDITA AHATGURI ANCHALIK MOH-JUJ and BHOGALI BIHU UTSAV SAMITI and ANR Versus THE STATE OF ASSAM and 4 ORS,	MR.A D CHOUDHURY MR.B CHOWDHURY MR.D CHOWDHURY	GA, ASSAMR1-5
6	WP(C)/2900/2014 FIXED	AJIT CHANDRA KALITA Versus THE NORTH EASTERN REGIONAL INSTITUTE OF WATER AND LAND MANAGEMENT and 2 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.B KUMAR	MRD C CHAKRABORTY(R- 1&2) C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I. MS.H TERANGPI
7	WP(C)/2345/2017 WITH WP(C)/5106/2012 (D/O)	PRANAB KUMAR SAHA Versus THE STATE OF ASSAM and 3 ORS.	MR.B D GOSWAMI MS.H DEKA MR.J M GOGOI	SC, FCSCA MR.F U BORBHUIYA(R-4) MR. M R ADHIKARI (GA, ASSAM) R-1,2 & 3 MS.S DASR-4
8	WP(C)/5491/2017	CHIRANJIB DUTTA Versus THE STATE OF ASSAM and 2 ORS.	MR.H RAHMAN MR.D DAS MS.R GOGOI	GA, ASSAM
9	WP(C)/7271/2017	ZITENDRA CH. DAS Versus THE STATE OF ASSAM and 5 ORS.	MR.S RAHMAN MR.S K MUKTAR	MR. P MAHANTA MR. R B GOHAIN SC, HEALTH MR. H AHMED
10	WP(C)/8280/2018	YUGAL KISHORE THAKUR Versus OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MRS R BEGUM MR. P KATAKI MR M HALOI	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY
11	WP(C)/364/2019	RAJ KUMAR Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR (C.G.C., R1-R3) ASSTT.S.G.I.
12	WP(C)/594/2019	RUDRA PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS	GA, ASSAM SC, AG MR. S K MEDHI (R-4)
13	WP(C)/3278/2019 FIXED	ROFI UZ ZAMAN AND 35 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	SC, HEALTH
14	WP(C)/4487/2019 FIXED	TAPAN KUMAR DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR D SENAPATI MS. S TODI ASSTT.S.G.I.
15	WP(C)/5832/2019	C/362491H WARRANT OFFICER (CLERK) KISHORE CHAND Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI MR. V KUMAR	MR. S S ROY ASSTT.S.G.I.
16	WP(C)/5983/2019	RAJESH KUMAR Versus UNION OF INDIA AND 4 ORS	MS. S BORA MS. N CHAKRABORTY	MR K GOGOI, (C.G.C.) ASSTT. S.G.I.
17	WP(C)/6446/2019 FIXED	KAGAJKAL MAZDOOR SANGH AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY	MR P CHOUDHURY MS B GOSWAMI ASSTT.S.G.I.
18	WITH WP(C)/6330/2019	CACHAR PAPER MILL OFFICERS AND SUPERVISORS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. D. MOZUMDER MR. P. BORAH MR. S. BISWAS MS. P. CHOUDHURY	MR. P. CHOUDHURY MS. B. GOSWAMI ASSTT.S.G.I.
19	WITH WP(C)/6468/2019	CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY	MRS. A GAYAN (R-1) MR P CHOUDHURY MS B GOSWAMI ASSTT.S.G.I.
20	WP(C)/7287/2019	JC-2500215 SUB/GD KRISHAN CHAND Versus UNION OF INDIA AND 2 ORS	MS. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI (CGC)

21	WP(C)/4029/2020 B/O	MAHENDRA NATH DAS Versus THE STATE OF ASSAM AND ANR.	MR. D K SARMAH MS. S BORA MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, SAD
22	WP(C)/4588/2020	ARJUN PRASAD HARIJAN Versus UNITED BANK OF INDIA AND 13 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR. S DUTTA SC, PNB
23	WP(C)/7343/2021 FIXED	CHALNGAIZUOL KHAWBUNG Versus THE UNION OF INDIA AND 3 ORS	MRS. R RONGMEI MR. R DHAR	MR. S K MEDHI (r-1,2) MR. U K GOSWAMI (C.G.C) MR. A L MANDAL (r-3,4) ASSTT.S.G.I.
24	WP(C)/111/2022	MANJUWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI MD. K ALI	SC, HEALTH AND F W SC, FINANCE
25	WP(C)/2547/2022	SANJOY KALITA Versus THE STATE OF ASSAM AND 6 ORS	DR G J SHARMA	SC, HEALTH SC, BTC
26	WP(C)/2878/2022 B/O	SUKMAL SAGRA AND 51 ORS Versus THE TIWA AUTONOMOUS COUNCIL AND 4 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	SC, TIWA AUTONOMOUS COUNCIL
27	WP(C)/3825/2022 B/O	DEVAJIT KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	S BORGOHAIN MS. B DEVI	GA, ASSAM SC, REVENUE
28	WP(C)/4409/2022 B/O	CHANDAN TALUKDAR AND 6 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE SC, GMC
	WITH			
29	WP(C)/4953/2022	KAPIL DEV CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, GMC SC, FINANCE
	WITH			
30	WP(C)/4958/2022	MAFIZUDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	SC, FINANCE SC, GMC
	WITH			
31	WP(C)/4964/2022	UTPAL SARMAH BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, GMC SC, FINANCE DEPTT.
	WITH			
32	WP(C)/4967/2022	JUBIN GOSWAMI AND 27 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HOUSING AND URBAN AFFAIRS SC, GDD SC, GMC SC, FINANCE
	WITH			
33	WP(C)/4968/2022	CHANDITA KASHYAP AND 11 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HOUSING AND URBAN AFFAIRS SC, FINANCE SC, GMC SC, GDD
34	WP(C)/4444/2022 B/O	SMTI JUTIKA BEZBARUAH AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM SC, FINANCE SC, GMC
35	WP(C)/5451/2022 B/O	RANJIT BORO AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, HEALTH SC, FINANCE

36	WP(C)/5569/2022	JIAUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA	GA, ASSAM SC, IWT
ORDERS				
37	Cont.Cas(C)/248/2017 FIXED	HIRAMOCHAN DOLEY Versus HEMA DOLOI BORGHAIN and ANR.	MR.B K SINGH MS.M BORA	MR.M BISWAS (R- 1 & 2)
38	I.A.(Civil)/1009/2018 in Review.Pet./125/2017	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. Versus SMTI. DEEPA KHURSHID AND 2 ORS	MR G CHOUDHURY MR. B SHARMA MR. A AHMED MS A REHMAN	MR. M U AHMED
	WITH Review.Pet./125/2017 WITH WP(C)/3332/2011 (D/O)	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD Versus DR KHURSHID ALAL	MR. SURAJIT DAS MR. P P DAS MR. G CHOUDHURY MR. G CHOUDHURY MR.K K GOSWAMI MR. B SARMA MS. S KAUSHIK MR S A BARBHUYAN SC, AIDC	MR.C S HAZARIKA MD.M U AHMED MR.S F CHISTIE
	WITH I.A.(Civil)/1010/2018 in Review.Pet./125/2017	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. Versus DEEPA KHURSHID	MR G CHOUDHURY MR. B SHARMA MR. S AHMED MS A REHMAN	MR. M U AHMED
	WITH I.A.(Civil)/1012/2018 in Review.Pet./125/2017	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. Versus SMTI. DEEPA KHURSHID AND 2 ORS	MR G CHOUDHURY MR. B SHARMA MR. S AHMED MS A REHMAN	MR. M U AHMED
39	Cont.Cas(C)/408/2019 FIXED	KIRTI MOHAN NATH Versus JURI PHUKAN and ORS.	MR. S K GOSWAMI MR. R SHARMA	MR D KALITA (r-3) MR. C S HAZARIKA MR. D NATH (r-3) MS. N BARMAN (r-3)
40	Cont.Cas(C)/45/2020	NABAB DAS, CHOWKIDAR Versus SMT. DEVOLA DEVI DAS AND ANR.	MR G J SHARMA MS U DAS	MR D KALITA (r-2) MR. D NATH (r-2) MS S BARUAH
41	WP(C)/48/2021	HIRON THAKURIA Versus THE UNION OF INDIA AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR B HAZARIKA ASSTT.S.G.I. SC, BSNL
42	WP(C)/155/2021	AJUBA KHATUN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR	SC, PNRD GA, ASSAM
43	WP(C)/248/2021	NILAMANI MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA MR D MAHANTA	SR. GA, ASSAM SC, IRRIGATION
44	I.A.(Civil)/1821/2021 in WP(C)/5118/2021	SHAHIDUL HOQUE LASKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS E	MR. A M BARBHUIYA MS A BEGUM	SC, REVENUE
	WITH WP(C)/5118/2021	SHAHIDUL HOQUE LASKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR F A LASKAR MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM MR. O LASKAR (R-6)
45	WP(C)/4129/2021 FIXED	M/S ASSAM COMPANY INDIA LTD. Versus JAGDISH BAGH	MR. A SARMA MR B CHOUDHURY L SANGTAM MR H KALITA	MS. M BARMAN
46	WP(C)/6217/2021	NIJARA MORANG TAID Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG MR. M K DUTTA	GA, ASSAM

47	Cont.Cas(C)/305/2022 FIXED	NARAYAN CH DE Versus RAJ CHAKRABORTY	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	MR. D NATH MR P NAYAK
48	Cont.Cas(C)/314/2022 B/O	SAFIQUR RAHMAN Versus JISHNU BARUA AND 4 ORS.	MR P KATAKI MR. B K DAS MR H P GUWALA MR A ALAM	MR D KALITA MR. D NATH
49	I.A.(Civil)/2168/2022 in WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	WITH WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. U K NAIR (r-5,6,7,8) MS. A VERMA(r-5,6,7,8) MS. SUDAKSHINA K. (r- 5,6,7,8) MR. A DAS (R-5,6,7,8) MR. M P SARMA (r-5,6) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
50	I.A.(Civil)/3211/2022 in WP(C)/4030/2021	KRISHALAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND 2 ORS	MR. JUNM LASKAR	GA, ASSAM SC, AG SC, N C HILLS SC, PWD SC, FINANCE
	WITH WP(C)/4030/2021	KRISHALAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND 2 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM SC, PWD
	WITH WP(C)/7078/2021	KISHOLAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND 9 ORS	MR. JUNM LASKAR MS. A AHMED MS. J GHOSH	GA, ASSAM SC, AG SC, PWD SC, FINANCE
52	I.A.(Civil)/3280/2022 in WP(C)/5459/2020	GS 189570 X RR DVR MAHESH CHANDRA KHARKWAL Versus THE UNION OF INDIA AND 15 ORS.	MR. P MAHANTA MS. P SAHARIA	C.G.C. MRS. R DEVI
	WITH WP(C)/5459/2020	AS PER, HON'BLE COURT'S ORDER DTD. 13/6/22 PETITIONER NO 1 GS 196492N OEM MANJUL PHUKAN Versus THE UNION OF INDIA AND 15 ORS.	MR. P MAHANTA MS. P SAHARIA	MRS. R DEVI ASSTT.S.G.I.
53	I.A.(Civil)/3352/2022 in WP(C)/3201/2020	SAIF UDDIN KHAN Versus THE UNION OF INDIA AND 9 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR G N SAHEWALLA GA, ASSAM MR. J AHMED (R-10) MR D SENAPATI MR. J K GOSWAMI MR. A DEY (R-8) MR D KALITA (R-9) MR H K SARMA ASSTT.S.G.I.
	WITH WP(C)/3201/2020	SAIF UDDIN KHAN Versus THE UNION OF INDIA AND 9 ORS.	MR H R A CHOUDHURY GA, ASSAM MR F U BARBHUIYA MS S DAS	MR G N SAHEWALLA GA, ASSAM MR. J AHMED (R-10) MR. S K MEDHI (r-1) MR D SENAPATI MRS. A GAYAN MS. N K DEVI MR. N ANIX SINGH MR. A DEY (R-8) MR D KALITA (R-9) MS. S. TODI MR H K SARMA ASSTT.S.G.I.

54	I.A.(Civil)/3368/2022 in WP(C)/1826/2015	MUKUL KALITA Versus THE UNION OF INDIA and 6 ORS	MR. A DAS	MS.N MODI(R-3to7) MS.M CHOUDHURY(R-3to7) MR.S DUTTA(R-3to7) MR.C SHARMA(R-3to7) ASSTT.S.G.I.
	WITH WP(C)/1826/2015	MUKUL KALITA Versus THE UNION OF INDIA and 6 ORS	MR.A K PURKAYASTHA MR.A DAS MR.F A HASSAN	MS.N MODI(R-3to7) MS.M CHOUDHURY(R-3to7) MR.S DUTTA(R-3to7) MR.C SHARMA(R-3to7) MR.SIDHANT DUTTAR-3to7 ASSTT.S.G.I.
55	WP(C)/5736/2022	MANASH PRATIM BARUAH AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM
HEARING				
56	WP(C)/6352/2013 FIXED	VIJAY KUMAR KEKDAS LAHWATRE and 13 ORS Versus THE UNION OF INDIA and 3 ORS	MR.S K SINGHA MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR.B BASUMATARY MR.M G SINGH MRSHEELA KH.	MR.S SARMA ASSTT.S.G.I. SR. CGC
57	WP(C)/5551/2019 FIXED	PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. B D GOSWAMI MS. H DEKA MR. J GOGOI	MR. A HASAN (SC, AG (A & E), (R-9)) MR. D UPAMANYA (SC, HEALTH AND FAMILY WELFARE, R-1 to R-4) SC, HEALTH SC, K A A C (R-5 to R-8)
58	WP(C)/404/2020 FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG,SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
59	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
60	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
STAY MATTERS				
61	WP(C)/4172/2022	DIPI GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR G RAHUL MR. D M NATH	MR B D DAS GA, ASSAM MR H K SARMA B B HUSSAIN MR S BORA SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 23/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,23rd November 2022]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)./115/2022	MRIDUSMITA NATH Versus SUMIT KUNDU	MR. R DEV MS. S BARAT	
2	Tr.P.(C)./116/2022	MS. PUNAM KAIRI Versus THE REGIONAL MANAGER, HDFC ARGO GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. A GANGULY MS. M ROY I. SINGH MR T CHHETRI	
3	AB/3450/2022	SADDAM ALI @ SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
ADMISSION				
4	CRP/31/2021 WITH LCR	MANINDRA DAS Versus RAJIB GUHA	MR. T U LASKAR MR. N DHAR MR. A T H AHMED	MR. S D PURKAYASTHA
5	RFA/39/2022	TARA DEVI Versus MOHAN PRASAD GUPTA	MR. R BARUAH MR. A IKBAL MRS. M NATH	
6	RFA/40/2022	HEEMA BARKAKATI Versus ZONAL CHIEF, ZONAL OFFICE SAHARA INDIA FINANCIAL CORPORATION LTD. AND 5 ORS	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	
7	MACApp./805/2022	ALI RAMJAN ISMAHIL @ MD. RAMJAN ALI AND ANR. Versus HATEM ALI AND ANR.	MR. K BHATTACHARJEE MS B TALUKDAR	

BAIL HEARING

8	AB/2131/2022	ROFIKUL ISLAM Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
9	RSA/7/2021	SMTI. MINATI DAS AND 10 ORS. Versus MD. ABUL HUSSAIN AND 5 ORS.	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	MR. B K DAS (R1) MR H P GUWALA (R1)
10	RSA/153/2022	ON THE DEATH OF JASIM UDDIN MAZUMDER, HIS LEGAL HEIRS MUSSTT AYESHA SULTANA LASKAR AND 5 ORS Versus MD. ANIS AHMED LASKAR AND 9 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY MR. N DAS MR. D CHAKRABARTY	
11	RSA/170/2022	ABHISHEK SHAH Versus RADHYA SHYAM SARKAR AND 3 ORS.	MR. B D DEKA MR. M DAS	
12	RSA/171/2022	ON THE DEATH OF LT. SONAMONI NARASUDRA @ KALA SONA HIS LEGAL HEIRS SUKUMAR NAMASUDRA @ SUKUMAR ROY Versus DHIRENDRA MAMASUDRA AND 2 ORS.	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. R. KARIM	
	WITH I.A.(Civil)/3455/2022 in RSA/171/2022	ON THE DEATH OF LT. SONAMONI NARASUDRA @ KALA SONA HIS LEGAL HEIRS SUKUMAR NAMASUDRA @ SUKUMAR ROY Versus DHIRENDRA MAMASUDRA AND 2 ORS.	MR. I H LASKAR MR. P K DEKA MR. M S ALAM MR. R. KARIM	
13	RSA/172/2022	MOUTUSHI DUTTA Versus RADHYA SHYAM SARKAR AND ORS.	MR D SARMA MR. B D DEKA MR. M DAS	
<u>ORDERS</u>				
14	RSA/168/2017	SRI PAULUS SURIN and 3 ORS Versus THE GROSSNER EVANGELICAL LUTHERAN CHURCH and 2 ORS	MR.A GANGULY MR.A DUTTA	MR.S SARMA MR. R HAZARIKA MR. N HASAN MS. S KAKATI MR.A HASAN MR.C CHAKRAVARTY MR. S BORTHAKUR
15	RSA/179/2017	SRI HARI MOHAN DAS Versus SRI SANJIT BARMAN and 10 ORS	MR.B CHAKRABORTY MR.P P BARUAH MR.S CHAKRABORTY MR.D HAZARIKA	
16	I.A.(Civil)/1999/2018 in RSA/159/2018	MD NASIM RAHMAN Versus HEM CHANDRA BARUAH	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. S ALI MR. R KALITA MR. N GOGOI	MR. B BARUAH MS S HASNU MR. C BARUAH
	WITH RSA/159/2018	MD NASIM RAHMAN Versus SRI HEM CHANDRA BARUAH	MR. B D GOSWAMI MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. S ALI MS H DEKA MR. R KALITA MR. N GOGOI MR B ISLAM	
	WITH I.A.(Civil)/2000/2018 in RSA/159/2018	MD NASIM RAHMAN Versus HEM CHANDRA BARUAH	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. S ALI MR. R KALITA MR. N GOGOI	

17	RSA/42/2019	ON THE DEATH OF ANSER ALI HIS LEGAL HEIRS ABDUL HAI AND 4 ORS Versus SIDDIK HUSSAIN AND 12 ORS	MR. B C DAS MR D N BHATTACHARYYA	MR. M PATHAK (R1, R2.1-R2.7) MR. N K KALITA MR. P TIMUNG (R1, R2.1-R2.7) MR D DEKA
18	RSA/127/2019	ATAUR RAHMAN CHOUDHURY Versus ZAHIRUL ALAM CHOUDHURY AND 5 ORS.	MR. S K GHOSH MS F AHMED	MR. T U LASKAR MR. N DHAR MS. U BARUAH
19	I.A.(Civil)/1536/2019 in RSA/4434/2019 WITH RSA/4434/2019 (Filing Number)	KHALEDA BEWA @ BEGUM AND 2 ORS Versus MUSTIKA YESMIN KHALEDA BEWA @ BEGUM AND 2 ORS. Versus MUSTIKA YESMIN	MR. J LASKAR MR F Z MAZUMDER MR F Z MAZUMDER	MR F KHAN MS D BARUAH MS BISMITA BARMAN
20	I.A.(Civil)/2341/2019 in RSA/2841/2019 WITH RSA/2841/2019 (Filing Number)	MOZILA BIBI AND ANR Versus GIYASUDDIN SK AND 7 ORS. MOZILA BIBI AND ANR Versus GIYASUDDIN SK AND 7 ORS	MR. K R PATGIRI MS. C DAS	
21	I.A.(Civil)/134/2020 in RFA/18104/2019 WITH RFA/18104/2019 (Filing Number)	M/S NORTH EASTERN CHEMICALS INDUSTRIES (P) LTD. AND ANR Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR M/S NORTH EASTERN CHEMICALS INDUSTRIES (P) LTD. AND ANR Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR H DAS MR P GOGOI FOR CAVEATOR
22	I.A.(Civil)/355/2020 in RSA/60/2019 WITH RSA/60/2019	JOYNOB BIBI AND 12 ORS Versus ABDUL HOQUE AND 16 ORS JOYNOB BIBI AND 12 ORS Versus ABDUL HOQUE AND 13 ORS	MS. R CHOUDHURY MR D CHAKRABORTY MS. R CHOUDHURY MR D. CHAKRABORTY	MR. N DHAR MS. S DASGUPTA MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH
23	I.A.(Civil)/946/2020 in RSA/3590/2020 WITH RSA/3590/2020 (Filing Number)	SRI DWIPEN CHOUDHURY AND 3 ORS Versus SRI SURESH RAJBONGSHI AND 3 ORS SRI DWIPEN CHOUDHURY AND 3 ORS. Versus SRI SURESH RAJBONGSHI AND 3 ORS.	MR. SHEELADITYA MR. SHEELADITYA	MR. R SARMA (r-1) MR D HAZARIKA (r-1) MR A HUSSAIN (r-1)
24	I.A.(Civil)/1108/2020 in RSA/4676/2020 WITH RSA/4676/2020 (Filing Number)	LAILA ARJUMA BEGUM Versus MAJMUL HOQUE AND 19 ORS LAILA ARJUMA BEGUM Versus MAJMUL HOQUE AND 19 ORS	MR. R K JAIN MS. T BORA	GA, ASSAM MR A D CHOUDHURY MR. D CHOUDHURY
25	I.A.(Civil)/1167/2020 in MFA/4538/2020 WITH MFA/4538/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS (F)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

26	I.A.(Civil)/1251/2020 in RSA/4788/2020	ON THE DEATH OF AKMAT ALI HIS HEIRS AND LEGAL REPRESENTATIVE RAMECHA KHATUN 2 RAMECHA BIB AND 4 ORS Versus MD. AZAD ALI SK AND 9 ORS	MR. K K DEY MR V K BAROOAH	MS. R CHOUDHURY (R-1 TO 5) MS S S ZIA (R-1 TO 5)
	WITH RSA/4788/2020 (Filing Number)	ON THE DEATH OF AKMAT ALI HIS HEIRS AND LEGAL REPRESENTATIVES RAMECHA KHATUN AND 4 ORS Versus MD. AZAD ALI SK AND 9 ORS (E)		
27	I.A.(Civil)/1399/2020 in RSA/2830/2020	SRI B.GANESH Versus COAL INDIA LTD.	MR. K K DEY MR V K BAROOAH MR. W IMRAN	
	WITH RSA/2830/2020 (Filing Number)	SRI B.GANESH Versus COAL INDIA LTD.		
28	MFA/182/2021 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus JULEKHA BEGUM AND ANR	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	MR. B BARUAH MR S HUSSAIN MR P SHAKWA
29	I.A.(Civil)/237/2021 in RSA/10420/2020	TABIBAR RAHMAN Versus ON THE DEATH OF ASARUDDIN @ ASAR UDDIN, HIS LEGAL HEIRS-	MR. B C DAS MS. I DAS	
	WITH RSA/10420/2020 (Filing Number)	TABIBAR RAHMAN Versus ASARUDDIN @ ASAR UDDIN B	MR. B C DAS	
30	Test.App./11/2022 CAVT. NO.06402/022, WITH LCR	MD. HABIBUR RAHMAN Versus HASINA HAZARIKA AND 2 ORS.	MR B D DAS MR H K SARMA B B HUSSAIN	MR. N ALAM MR G J SAIKIA FOR CAVEATOR
31	Test.App./14/2022 WITH LCR	TIMIR BORAH Versus KANGKAN BORA ND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. S. BISWAS	M ALAMGEER MR. A. ALAM
32	RSA/27/2022	AZIZUR RAHMAN BARBHUIYA Versus MANJIR ALI LASKAR AND 7 ORS	MR. T U LASKAR MR. N DHAR	MR. L R MAZUMDER (R-1)
	WITH I.A.(Civil)/421/2022 in RSA/27/2022	AZIZUR RAHMAN BARBHUIYA Versus MANJIR ALI LASKAR AND 7 ORS	MR. N DHAR	
33	CO/40/2022 WITH LCR in Test.App./5/2022	MRINAL CHANDRA SARMA Versus AMAL CHANDRA SARMA	MR. P P DAS	
	WITH Test.App./5/2022	AMAL CHANDRA SARMA Versus KANAK CHANDRA SARMA AND 3 ORS.	MR. A SANCHETI MS N BORGHAIN	MR. SURAJIT DAS MR. P P DAS MR. R J DAS MRS S SAIKIA
34	CRP(IO)/45/2022	ON THE DEATH OF PURNA CH. SANGMA, His legal heirs Versus PARMESWARI SANGMA AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	
35	CRP/78/2022	CHENI MAHANTA Versus MITRA DEV MAHANTA AND ANR	MR. S P ROY MS. S KUMARI JYOTISH DAS	MR. S K SINGH (r-1,2) MR B PUSHILAL (r-1,2)
36	CRP(IO)/146/2022	ASHOK TARU DUTTA Versus ARINDAM DUTTA	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR G N SAHEWALLA MD ASLAM MR. S K GHOSH MR. P DEKA MS F AHMED MS. S. TODI MR H K SARMA

37	I.A.(Civil)/1215/2022 in RSA/4251/2022	SURJAT ALI AND ANR. Versus SAHJAHAN ALI AND ANR.	MR M H AHMED MR GIAS MR M Z SHAH	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
	WITH RSA/4251/2022 (Filing Number)	SURJAT ALI AND ANR. Versus SAHJAHAN ALI AND ANR.	MR M H AHMED MR GIAS MR M Z SHAH	
	WITH I.A.(Civil)/4254/2022 (Filing Number)	SURAT ALI AND ANR. Versus SAHJAHAN ALI AND ANR. E	MR M H AHMED	
38	I.A.(Civil)/2639/2022 in RFA/10190/2022	RAKESH SHAH AND ANR. Versus LALLAN PRASAD SHAH	MR. R DE MS. D DEVI	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
	WITH RFA/10190/2022 (Filing Number)	RAKESH SHAH AND ANR. Versus LALLAN PRASAD SHAH A	MR. R DE	
	WITH I.A.(Civil)/10192/2022 (Filing Number)	RAKESH SHAH AND ANR. Versus LALLAN PRASAD SHAH A	MR. R DE	
39	I.A.(Civil)/2674/2022 WITH LCR in RSA/71/2015	ON THE DEATH OF JHARNA DAS @ JHUNU DAS HER SON NAMELY BAPPI RANJAN DAS Versus SANJIB BARMAN AND ANR	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM MR. S MOLLAH	MR. A K DUTTA
	WITH RSA/71/2015	JHARNA DAS @ JHUNU DAS Versus SANJIB BARMAN and ANR	MR.J AHMED MR.A M KHAN MS.S KALITA MR.S MOLLAH	MR.A K DUTTA(R-1&2) MR D C NATH(R-1&2) MR G BHARADWAJ (r-1,2) MR B DEORI (r-1,2)
	WITH MC/1058/2015 in RSA/71/2015	JHARNA DAS @ JHUNU DAS Versus SANJIB BARMAN and ANR	MR.J AHMED MR.A M KHAN MS.S KALITA MR.S MOLLAH	
	WITH I.A.(Civil)/2675/2022 in RSA/71/2015	ON THE DEATH OF JHARNA DAS @ JHUNU DAS HER SON NAMELY BAPPI RANJAN DAS Versus SANJIB BARMAN AND ANR	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM MR. S MOLLAH	MR. A K DUTTA
	WITH I.A.(Civil)/2676/2022 in RSA/71/2015	ON DEATH OF JHARNA DAS @ JHUNU DAS HER SON NAMELY BAPPI RANJAN DAS Versus SANJIB BARMAN AND ANR	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM MR. S MOLLAH	MR. A K DUTTA
40	I.A.(Civil)/2858/2022 WITH LCR in CRP(IO)/397/2019	BIKRAMJIT RAJKUMAR AND ANR. Versus ON THE DEATH OF SOURENDRAJIT RAJKUMAR	MR. T U LASKAR MR. N DHAR MS. U BARUAH	
	WITH CRP(IO)/397/2019	BIKRAMJIT RAJKUMAR AND ANR. Versus SOURENDRAJIT RAJKUMAR AND 2 ORS.	MR. N DHAR	
41	I.A.(Civil)/3331/2022 in RSA/166/2018	ON THE DEATH OF LT. KAMAL CH. DAS HIS LEGAL HEIRS BHABANI RANI DAS AND ORS Versus BIRENDRA @ BIREN DAS AND 3 ORS	MD. H BHUYAN MS A BEGUM MR. M R Z CHOUDHURY	MR. A J SARMA
	WITH RSA/166/2018	BIRENDRA @ BIREN DAS AND 2 ORS Versus KAMAL CH. DAS AND ANR	MS F AHMED MR. S K GHOSH MR A J SARMAH	MR. M A SHEIKH (R1) MR. M R Z CHOUDHURY (R1) MD. H BHUYAN (R1)

	WITH I.A.(Civil)/3332/2022 in RSA/166/2018	ON THE DEATH OF LT. KAMAL CH. DAS HIS LEGAL HEIRS BHABANI RANI DAS AND 4 ORS. Versus BIRENDRA @ BIREN DAS AND 3 ORS	MD. H BHUYAN MS A BEGUM MR. M R Z CHOUDHURY	MR. A J SARMA
	WITH I.A.(Civil)/3333/2022 in RSA/166/2018	ON THE DEATH OF LT. KAMAL CH. DAS HIS LEGAL HEIRS BHABANI RANI DAS AND ORS Versus BIRENDRA @ BIREN DAS AND 3 ORS	MD. H BHUYAN	
42	I.A.(Civil)/3339/2022 in RSA/85/2013(D/O) in RSA/85/2013 WITH I.A.(Civil)/3341/2022	NRIPEN RAJBONGSHI Versus SUKURA KOCH and 7 ORS.	MS. B SARKAR	
43	I.A.(Civil)/3395/2022 in RSA/17/2022 WITH RSA/17/2022	NRIPEN RAJBONGSHI Versus SUKURA KOCH and 7 ORS. IRANI HAZARIKA AND 2 ORS Versus DILIP KUMAR AGARWALLA	MS. B SARKAR MR. U C RABHA MR S MATAK	
44	I.A.(Civil)/3440/2022 B/O in RSA/155/2022 WITH RSA/155/2022	SHRI DILIP KUMAR AGARWALLA Versus MUST ARA JAHAN and ANR	MR K K MAHANTA (Sr. Advocate) MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA	
45	I.A.(Civil)/3449/2022 in CRP/12921/2022 WITH CRP/12921/2022 (Filing Number)	MD. MANNAS ALI Versus MD. ABDUL ALI AND 2 ORS MD. MANNAS ALI Versus MD. ABDUL ALI AND 2 ORS MD. HAZRAT ALI Versus SAURANGSHU CHAKRAVARTY AND 3 ORS MD. HAZRAT ALI Versus SAURANGSHU CHAKRAVARTY AND 3 ORS (A)	MR. A K PURKAYASTHA MR. S SHARMA MR. A K PURKAYASTHA MR. S SHARMA MR. M A SHEIKH MS. A BEGUM MS F INTAZ MR. M A SHEIKH	
HEARING				
46	MFA/76/2016 CAVT. NO. 812/2016 WITH LCR, B/O	THE UNION OF INDIA and ANR Versus M/S NUMALIGARH REFINERY LTD	DR. B N GOGOI	MR. K P MAHESWARI MR. A GOGOI FOR CAVEATOR MR. M SHARMA
STAY MATTERS				
47	Tr.P.(C)./16/2022	SMTI. ALPANA GOGOI Versus BIJOY CHANDRA GOGOI	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	
48	Tr.P.(C)./42/2022	JOYOSREE BISWAS @ SMTI. JOYSHREE BISWAS Versus SHINKU DAS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
49	Tr.P.(C)./70/2022 FIXED	ARINDOM SARMA Versus DEVAHUTI SAIKIA	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG
50	Tr.P.(C)./92/2022 FIXED	SMTI NIVAMANI MEDHI (RAJBONGSHI) Versus NITUL MEDHI	MS S K CHAUHAN MR R S CHAUHAN MR D SHARMA MR. M KALITA	MR. R K JAIN TULIKA BORAH

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LEAVE NOTE OF ADVOCATES FOR 23/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,23rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2978/2022 in WP(C)/3320/2022	HANIF ALI AHMED AND ANR. Versus SIBARAM DEKA AND 6 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	MR F K R AHMED
	WITH WP(C)/3320/2022	SIBARAM DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D. MR. A CHOUDHURY (r-7,8) MR. S ISLAM (r-7,8) MS. A KAUSHAR (r-7,8) MR A ZAMAN (r-7,8)
2	WITH WP(C)/3656/2022	BAPAN BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.
3	WITH WP(C)/3752/2022	PRIYA NATH NATH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, P AND R.D.
4	WITH WP(C)/3996/2022	MD. NABI HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR F K R AHMED MR F A AHMED	SC, P AND R.D.
5	WITH WP(C)/4377/2022	SURUJ JAMAL AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR. T J MAHANTA (R-7 TO 10) SC, P AND R.D. GA, ASSAM MR. B RAHMAN (R-7 TO 10) MR D DAS (R-7 TO 10)
	WITH I.A.(Civil)/2975/2022 in WP(C)/4377/2022	OMAR ALI AND 3 ORS. Versus SURUJ JAMAL AND 9 ORS	MR. B RAHMAN	MR. M A I HUSSAIN SC, P AND R.D. GA, ASSAM

ORDER NO STEPS

6	WP(C)/122/2021	ASWINI BEZBARUAH Versus THE UNION OF INDIA AND 15 ORS	MR. S KALITA MR. A GANGULY MR P DAS	GA, ASSAM SC, RAILWAY SC, REVENUE SC, G M D A SC, GMC
7	WP(C)/315/2021	RATAN DEB NATH AND ANR Versus THE STATE OF ASSAM AND 208 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM
8	WP(C)/1322/2021	M/S SUDESHNA OIL TRADERS Versus INDIAN OIL CORPORATION LTD AND 3 ORS	MR. K N CHOUDHURY MR. R DUBEY MR. B SHARMA MR. H DAS	SC, I O C
ADMISSION				
9	WP(C)/4768/2014	M/S MINT LOGISTICS PVT. LTD. and 7 ORS Versus THE UNION OF INDIA and 7 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR. P NAYAK MS. M THAKURIA MRS. A VERMA	MR A BORKATAKI, SC, N.F. RAILWAY
10	WP(C)/4983/2014	NECEM CEMENTS LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR.N DUTTA MR.S SARMA MR.I CHOUDHURY MR.P MAHANTA MR.A PHUKAN	DR. B AHMED, Mr. R.K.DevChoudhury (Sr GA, ASSAM) SC, FINANCE & TAXATION SC, INDUSTRIES & COMMERCE SC, TAXES
11	WP(C)/6848/2014	NO.1 SALBARI LAND and AREA DEVELOPMENT SOMMITTEE and 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR Z HUSSAIN MRS K SARKAR MR. M ALI MR.M ALI MR H HOQUE MRS B B AHMED	GA, ASSAM SC, BTC MR.M BHAGAWATI
12	WP(C)/3463/2016 B/O	ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN and 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR.L R MAZUMDER	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, PWD
13	WP(C)/2235/2017	ANJALI DUTTA and ANR. Versus THE STATE OF ASSAM and 8 ORS.	MR.K K PARASAR MR.B CHETRI MS.N UPADHYAY	MR.B K MAHAJAN(R-8) MR. T J MAHANTA MR.N HOQUE(R-8) GA, ASSAM MR. P P DUTTA MR.M HUSSAIN(R-8) MR.N MAHAJANR-8 MR.R ALI(R-8) MR. A BORUA
14	WP(C)/2247/2017	HEMOLATA DAS Versus THE STATE OF ASSAM and 4 ORS.	MS.R GOGOI MS.D DUTTA MR.PARAG J SAIKIA	MR.S CHAUHAN(R-5) GA, ASSAM MR.A R SHOME(R-5)
15	WP(C)/2759/2017	MANIK SHIL Versus KARBI ANGLONG AUTONOMOUS COUNCIL and 3 ORS.	MR.P C DEY MR.I HAQUE MS.S PAUL	GA, ASSAM SC, K A A C
16	WP(C)/5029/2017	SATYAM SEWA SOMMITTEE Versus THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM MR.J HANDIQUE R-5 MS G HAZARIKA SC, REVENUE
	WITH I.A.(Civil)/3048/2017 in WP(C)/5029/2017	SATYAM SEWA SOMMITTEE Versus THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM
17	WP(C)/6965/2017	BHABANI DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.M BHAGABATI MSG BORA	GA, ASSAM G UDDIN MS R B BORAH
	WITH I.A.(Civil)/1143/2018 in WP(C)/6965/2017	SMTI. BHABANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM

18	WP(C)/7331/2019 B/O	AGARWAL STORE AND ANR. Versus THE GUWAHATI METROPOLITAN DRINKING WATER AND SEWERAGE BOARD (JAL BOARD) AND 2 ORS.	MR H DAS MR S KHOUND MS A ROY	MS S BORA, SC, GHY METROPOLITAN DRINKING WATER & SEWAGE BOARD MS S BORA, SC, GHY METROPOLITAN DRINKING WATER & SEWAGE BOARD MS S BORA , SC
19	WP(C)/7984/2019	GITA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MD H R AHMED MD A ISLAM	GA, ASSAM (R2TO5)
20	WP(C)/8086/2019	PARUL DAS Versus THE STATE OF ASSAM AND 4 ORS.	MD H R AHMED MD A ISLAM	GA, ASSAM (R2TO5)
21	WP(C)/9042/2019 FIXED	SAMSUL HOQUE AND 3 ORS. Versus THE UNION OF INDIA AND 12 ORS	MR A ISLAM MD H R AHMED	SC, PNRD GA, ASSAM ASSTT.S.G.I. MR. B C CHOUDHURY MR. B C CHOUDHURY (R13)
22	WP(C)/5650/2020	HAGRAMA MOHILARY AND 3 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MR. M A I HUSSAIN (p-2) MD. R ALI (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA MR. S R RABHA MR. B PRASAD MR. R BAISHYA SC, WPT AND BC SC, BTC SC, ASEC
	WITH I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, WPT AND BC MR. N BORAH SC, ASEC SC, BTC
	WITH I.A.(Civil)/679/2021 in WP(C)/5650/2020	SANJOY SWARGIARY Versus HAGRAMA MOHILARY AND 27 ORS.	MR. K N CHOUDHURY MR. M DAS MR. M K DAS	GA, ASSAM SC, BTC
23	WP(C)/2039/2021 B/O	JALAL UDDIN BARBHUIYA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A M S MAZUMDER	GA, ASSAM SC, PGCI LTD.
24	WP(C)/3164/2021	ZEETENDRA SALAI Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR D BORAH	SC, GMC SC, GDD
25	WP(C)/3397/2021	UJJAL CHOUDHURY 30 ORS Versus STATE OF ASSAM AND 3 ORS	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	SC, GMC SC, G M D A
26	WP(C)/3924/2021 B/O	M/S ASSENT CHEMICAL LIMITED AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS R BORUAH	SC, INDUSTRIES AND COMMERCE
27	WP(C)/4404/2021	DILUWARA KHATUN Versus THE BHARAT PETROLEUM CORPORATION LIMITED AND 3 ORS	MR B D DAS MR H K SARMA MR. S KASHYAP B B HUSSAIN	MR. S BORTHAKUR (R-1 TO 3) GA, ASSAM MR. S S ROY (R-1 TO 3)
28	WP(C)/5193/2021 FIXED	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
	WITH I.A.(Civil)/1548/2022 in WP(C)/5193/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRAPROJECTS LLP AND 4 ORS.		

29	WITH WP(C)/5189/2021	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
	WITH I.A.(Civil)/570/2022 in WP(C)/5189/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRA PROJECTS LLP AND 4 ORS.	MR. B SARMA SC, RAILWAY	MR. M K CHOUDHURY MR. M BISWAS
30	WITH WP(C)/5905/2021	M/S B N INFRAPROJECTS LLP AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. S BARUAH (R4) SC, NF RLY
31	WP(C)/6309/2021	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
32	WP(C)/7057/2021	M/S AVIJANTRIK INFRATECH PVT LTD Versus THE UNION OF INDIA AND 6 ORS	MR. A D GUPTA MR. R ALI MS B DAS DR R HOQUE MR A S SK MR A B SIDDIQUE MR. H A AHMED	SC, RAILWAY
33	WP(C)/1898/2022	JALJALI RIVER BRIDGE COMMITTEE CUM DALONG NIRMAN AND PARICHALANA SAMITEE AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. S Ali MR. R M DEKA	GA, ASSAM SC, PWD SC, IWT
34	WITH WP(C)/339/2022	JALJALI RIVER BRIDGE COMMITTEE AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, PWD SC, IWT
35	WP(C)/4463/2022 CAVT. NO.07182/022,	NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MS. S KHOUND FOR CAVEATOR
	WITH I.A.(Civil)/2058/2022 in WP(C)/4463/2022	M/S MATSHYA GANDHA MATSHYA BEBOSAI SAMABAI SAMITY LTD. Versus NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND 6 ORS.	MR S KHOUND MR S KHOUND MR D J MEDHI	MR J I BARBHUIYA
36	WITH WP(C)/3775/2022 CAVT./573/2022 CAVT. NO. 05732/022,	NO. 11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR D DAS (R-6) MR S KHOUND (R-6) MR D J MEDHI (R-6) MR D KALITA FOR CAVEATOR
37	WITH WP(C)/3826/2022 CAVT./652/2022 CAVT. NO. 06522/022,	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR S KHOUND MR D J MEDHI	GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)
38	WITH WP(C)/3975/2022 CAVT./660/2022 CAVT. NO. 06602022,117800006522/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR S SARMAH	GA, ASSAM MR. J I BORBHUIYA MR S KHOUND (FOR CAVEATOR) MR D J MEDHI (FOR CAVEATOR) FOR CAVEATOR

	WITH I.A.(Civil)/1850/2022 in WP(C)/3975/2022	M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD. Versus M/S DHIPUJIAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.	MR D J MEDHI MR S KHOUND MS. S KHOUND	MR. B K DAS
	WITH I.A.(Civil)/1861/2022 in WP(C)/3975/2022	M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD, Versus M/S DHIPUJIAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD AND 6 ORS	MR D J MEDHI MR D DAS MS. S KHOUND	MR. B K DAS
	WITH I.A.(Civil)/1957/2022 in WP(C)/3975/2022	NO. 11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LTD. Versus M/S DHIPUJIAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.	MR J I BARBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. B K DAS
39	WITH WP(C)/4208/2022 CAVT./718/2022 CAVT. NO. 07182/022,	M/S DHIPUJIAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR B DAS MR D J ADHIKARY	SC, CO OP GA, ASSAM MR S KHOUND MR D J MEDHI FOR CAVEATOR
40	WP(C)/5263/2022 B/O	M/S ROYAL MULTIPURPOSE AND TRADING CO-OPERATIVE SOCIETY LTD. Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	GA, ASSAM ASSTT.S.G.I. SC, AGRI. DEPARTMENT
41	WP(C)/6046/2022	M/S KHONA TEA ESTATE LLP AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MS E NATH MR. M VASHIST	MR D K MISHRA MR. B PRASAD MR. S NEOG (R-8) MS. S G BARUAH (R-8) MR. B BORGHAIN (R-8) MR B SAIKIA (R-8) MR P J BORAH MR H K SARMA (R-6) MS K BHATTACHARYYA (R-6) SC, INDUSTRIES AND COMMERCE
42	WP(C)/6175/2022	PALLAB KUMAR PANDIT Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST MR. S K MEDHI (R1) ASSTT.S.G.I.
43	WITH WP(C)/6178/2022	NASREEN HUSSAIN Versus UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST ASSTT.S.G.I.
44	WP(C)/6391/2022 FIXED	NABIN GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE
<u>ORDERS</u>				
45	WP(C)/437/2021	SWAGATAM SELF HELP GROUP Versus THE STATE OF ASSAM AND 4 ORS	MR. D K BAGCHI	GA, ASSAM
46	WP(C)/2207/2021	DR. MOROMI GOSWAMI BHATTACHARYYA Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
47	WP(C)/4177/2021	TCI SUPPLY CHAIN SOLUTIONS Versus THE UNION OF INDIA AND 11 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM MR I RAFIQUE (R-11) MS. M MEDHI (R-11) ASSTT.S.G.I. SC, RAILWAY

48	WITH WP(C)/4199/2021	MARTIN LOGESTICS Versus THE UNION OF INDIA AND 8 ORS	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	GA, ASSAM MR I RAFIQUE (R-10) MR. C K S BARUAH MR. M K SHARMA (R-6) MS. M MEDHI (R-10) ASSTT.S.G.I. SC, RAILWAY
49	WITH WP(C)/4204/2021	TCI SUPPLY CHAIN SOLUTIONS Versus THE UNION OF INDIA AND 14 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR T MEELEE MR D DAS U PRASAD	GA, ASSAM SC, TRANSPORT SC, RAILWAY
50	WP(C)/4269/2021	PARESH CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORA MS J RAJKUMARI	SC, APDCL SR. GA, ASSAM
51	WP(C)/5346/2021	GIREN KALITA AND 7 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. M R Z CHOUDHURY MR B KALITA MR S GAUTAM	MR. B D KONWAR SR. ADV. GA, ASSAM MR. S P ROY MD A K AHMED (R-8) MS S BARUAH (R-8) MS. S KUMARI (r-8) JYOTISH DAS SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, FOREST SC, PCB
52	WP(C)/6584/2021	RAJANI KUMAR TALUKDAR AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. R THADANI MR V KUMAR	GA, ASSAM SC, PWD SC, REVENUE
53	Review.Pet./152/2022 WITH WP(C)/8188/2018 (D/O)	MS. JONALI PATOWARI @ JONALI BARUAH Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MS M HAZARIKA MR. M K BORAH	SC, I O C
54	Cont.Cas(C)/264/2022	PANIRAM BARMAN Versus RAKESH KUMAR AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK
55	I.A.(Civil)/508/2022 in WP(C)/1665/2014	INDER PAL KAUR Versus THE STATE OF ASSAM AND 13 ORS	MR. A K BHUYAN MS I KRISHNATRAIYA M BORA N CHOUDHURY P PATHAK B BORA	GA, ASSAM GA, ASSAM MR.J ROY(R-7,8&9) SC, HEALTH SC, GHC MS.S KAKATI(R-7,8&9) MR.S BORTHAKUR(R- 7,8&9)
	WITH WP(C)/1665/2014	GURMEET SINGH Versus THE STATE OF ASSAM AND 13 ORS	MR A K BHUYAN MS I KRISHNATRAIYA M BORA N CHOUDHURY P PATHAK B BORA	GA, ASSAM MR.J ROY(R-7,8&9) MR.C CHAKRABORTY R- 7and9 MR.S BORTHAKUR(R- 7,8&9) MS.S KAKATI(R-7,8&9) SC, GHC SC, HEALTH
56	I.A.(Civil)/1969/2022 in WP(C)/6811/2015	PRAVIR KUMAR ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
	WITH WP(C)/6811/2015	PRAVIR KUMAR ROY Versus THE STATE OF ASSAM AND 8 ORS	MR.P K TIWARI MR.B DAS MR B KAUSHIK MR. S HAZARIKA MR. S HAZARIKA	GA, ASSAM

	WITH I.A.(Civil)/961/2016 in WP(C)/6811/2015	PRAVIR KUMAR ROY Versus THE STATE OF ASSAM AND 8 ORS	MR.P K TIWARI MR.B DAS	GA, ASSAM
57	WP(C)/2079/2022	CHARABARI PABANJYOTI NGO Versus THE STATE OF ASSAM AND 11 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
58	I.A.(Civil)/2262/2022 in WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. SC, ED MR. R SALOI MR J SINGH	
	WITH WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. ASSTT.S.G.I. MR J SINGH MR P DOLEY	
59	WITH WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. C.G.C. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	WITH I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS Versus CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH
	WITH I.A.(Civil)/3652/2019 in WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN	MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
	WITH I.A.(Civil)/122/2021 in WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
	WITH I.A.(Civil)/1398/2021 in WP(C)/3665/2017	THE UNION OF INDIA 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	MRS. A GAYAN	MR. B D KONWAR SR. ADV.
	WITH I.A.(Civil)/2000/2021 in WP(C)/3665/2017	CMJ UNIVERSITY and 3 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R DAS MR. R KALITA MR. R SALOI MR. J. SINGH	
60	WP(C)/2612/2022	M/S RBR ENTERPRISE Versus THE STATE OF ASSAM AND 13 ORS.	MR. R K TALUKDAR MR. DITUL DAS MR B CHANDA	GA, ASSAM SC, PWD
61	I.A.(Civil)/2845/2022 in WP(C)/676/2018	THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS. Versus M/S. BOGIDHOLA TEA AND TRADING CO. PVT. LTD 2 ORS	SC, ATEPFO	MR. P K TIWARI
	WITH WP(C)/676/2018	M/S. BOGIDHOLA TEA AND TRADING CO. PVT. LTD. Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. P K TIWARI MR D BARUAH MR B KAUSHIK MS. A KAPINJAL MR. A R GOGOI	MS. M BHATTACHARJEE (GA, ASSAM, (R-5 & 6)) MR J BORAH MR. K KAKOTI SC, ATPPF
62	I.A.(Civil)/3381/2022 in WP(C)/3878/2022	HABIBAR RAHMAN AND ANR. Versus KHANDAKAR JIYAU RAHMAN AND 7 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, FOREST

WITH
WP(C)/3878/2022

KHANDAKAR JIYAUH RAHMAN
Versus
THE STATE OF ASSAM AND 8 ORS

MR S BORTHAKUR
MR. D GOGOI

MR. K N CHOUDHURY (r-6,7)
MR. N N B CHOUDHURY(R. Nos. 8 & 9)
MR. U K DAS (r-6,7)
MS. B D SARMAH (r-6,7)
MR. M DEWAN(R. Nos. 8 & 9)
SC, FOREST

63 WP(C)/4050/2022

DR. PRITISH KUMAR CHOWDHURY
Versus
JORHAT DEVELOPMENT AUTHORITY AND ANR (B)

MS P AGARWAL
MR I HASIEB
MR. B J DAS

64 WP(C)/5324/2022
CAVT. NO.07922/022,

SHAHANAJ BEGUM SHAH
Versus
THE STATE OF ASSAM AND 20 ORS

MR. P MAHANTA
MR. R B GOHAIN
MR A KHARSOHUM

SC, P AND R.D.
GA, ASSAM
MR. M I HUSSAIN FOR
CAVEATOR

STAY MATTERS

65 WP(C)/2339/2022

ALL ASSAM KOCH RAJBONGSHI
SANMILANI
Versus
THE STATE OF ASSAM AND 5 ORS

MR. A CHAMUAH
MR. K P PATHAK
Mr. A Baruah

GA, ASSAM
MR. B D DEKA (R-5,6)
MR. M DAS (R-5,6)
N CHAUDHURY (R-5,6)
MR A BHATRA (R-5,6)
MR A DEKA (R-5,6)
SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 23/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,23rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./120/2011 FIXED	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MR.A KHANIKAR MR.A DUTTA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
	WITH MC/2026/2011 in MACApp./120/2011	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MR.A KHANIKAR MR.A DUTTA	
2	MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A GANGULY MR. A DHANUKA (R-2)
	WITH I.A.(Civil)/1637/2018 in MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED Versus MD SHIKH BABUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A GANGULY MR. A DHANUKA (R-2)
	WITH I.A.(Civil)/1834/2022 in MACApp./368/2018	NATIONAL INSURANCE COMPANY LIMITED, Versus MD SHIKH BABUL HAQUE AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A GANGULY MR. A DHANUKA
3	CRP(IO)/55/2020	ABDUS SATTAR SIKDAR AND 5 ORS. Versus ABDUL KUDDUS HAZARIKA @ BABU HAZARIKA AND ANR	MS P SARMAH MR D NANDI	MR. B PATHAK
	WITH I.A.(Civil)/381/2021 in CRP(IO)/55/2020	ABDUS SATTAR SIKDAR AND 5 ORS. Versus ABDUL KUDDUS HAZARIKA @ BABU HAZARIKA AND ANR.	MR D NANDI	MR. B PATHAK
4	CRP(IO)/57/2021 FIXED	JEBAL ALI AND 6 ORS. Versus UTPALA BORA	MR. P K GARODIA MR H BETALA MR C KUMAR MR D SARMA	MR. A BARKATAKI MR P BHARDWAJ

5	CRP/73/2022 FIXED	RANJIT PANDIT Versus NIKHIL GHOSH AND 3 ORS	MR. B J MUKHERJEE MS R SAHA	MR. A A R KARIM (r-1 to 4) MR. A DEB (r-1 to 4)
6	MACApp./625/2022	KATINATH NARZARY Versus MADHU AGARWALA AND ANR. H	MR R DHAR MR B C MUCHAHARY	MR. B J MUKHERJEE (R-1) MR D BHUYAN MS R SAHA (R-1) MS R GANGAWAT MS M N KONYAK
7	MACApp./667/2022 WITH LCR, WITH ENQUIRY REPORT	SECRETARY JOLJOLI SELF HELF GROUP Versus MOMENA BEGUM and 6 ORS	MR. M A SHEIKH MR.M HUSSAIN MS F INTAZ	MR.S S SHARMA(Sr. Adv., R-6) MR.A R AGARWALA(R- 1, 4&5) MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MR. A AHMED (R- 2&3) MRB KAUSHIK(R- 2&3) MS.A KAPINJAL(R- 2&3)
	WITH I.A.(Civil)/2774/2022 in MACApp./667/2022	SECRETARY JOLJOLI SELF HELF GROUP Versus MOMENA BEGUM and 6 ORS	MR. M A SHEIKH MR.M HUSSAIN MS F INTAZ	MR.S S SHARMA(Sr. Adv., R-6) MR.A R AGARWALA(R- 1, 4&5) MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MR. A AHMED (R- 2&3) MRB KAUSHIK(R- 2&3) MS.A KAPINJAL(R- 2&3)
8	MACApp./689/2022	SRI NABAJIT DAS Versus SRI SANTOSH KAPUR AND 2 ORS	MS. D DEKA	MR. A DUTTA MRS. P M DUTTA
9	MACApp./784/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus DAIBAKI DAS AND 4 ORS .	MR. A DUTTA MRS. P M DUTTA	MR. A DUTTA MRS. P M DUTTA
	WITH I.A.(Civil)/3298/2022 in MACApp./784/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus DAIBAKI DAS AND 4 ORS.	MR. A DUTTA MRS. P M DUTTA	MR. A DUTTA MRS. P M DUTTA
10	MACApp./792/2022	NATIONAL INSURANCE COMPANY LTD Versus SMTI ARATI DAIMARY AND 3 ORS	MR. R GOSWAMI MS D DEKA MS. P BORTHAKUR	MR. R GOSWAMI MS D DEKA MS. P BORTHAKUR
	WITH I.A.(Civil)/3358/2022 in MACApp./792/2022	NATIONAL INSURANCE COMPANY LTD. Versus SMTI. ARATI DAIMARY AND 3 ORS.	MR. R GOSWAMI MS D DEKA MS. P BORTHAKUR	MR. R GOSWAMI MS D DEKA MS. P BORTHAKUR
ORDERS				
11	MACApp./85/2013	ATUL SAIKIA Versus BRAJEN BUNG RANG and ANR	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MR. P K BORAH MR.R GOSWAMI MS.M SAIKIA MR.S BORTHAKUR
12	MACApp./635/2018	NATIONAL INSURANCE COMPANY LTD Versus SMTI HIRAMANI MEDHI AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR J HUSSAIN (R6) MR. A MANNAF (R1-5)
13	MACApp./657/2018 WITH LCR	ORIENTAL INSURANCE CO. LTD Versus SMTI BINIMA KALITA AND4 ORS	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO
14	MACApp./662/2018 WITH LCR	BAHED ALI AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR. A R AGARWALA
15	MACApp./663/2018 WITH LCR	SURESH MEDHI Versus BASANTA DAS AND 2 ORS	MS S MOCHAHARI MR S DUTTA MS. M CHOUDHURY MR. C SHARMA MS M GAZLOO	MS. R D MOZUMDAR (R3) MR U SAIKIA (R1,R2) MS. C MOZUMDAR (R3) MR. S P SHARMA (R3)

16	MACApp./664/2018 WITH LCR	SRI RAJIB NATH Versus SRI BIPUL CH. BORA AND 4 ORS	MR. R GOSWAMI MS. N BAROOAH MS. P PATHAK MS. P KALITA MS. R DEVI	
17	MACApp./684/2018 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus SRI SWAPAN PAUL (LATO) AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
18	MACApp./61/2019 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus SMT DASHAMI GHATOWAR AND 3 ORS	MR. S K GOSWAMI MR. A KALITA MR. R SHARMA	
19	MACApp./69/2019	MRS MONOWARA BEGUM AND ANR Versus DILIP DEBNATH AND 2 ORS	MR. A KHAN MR. M DUTTA	
20	MACApp./83/2019 WITH LCR	JAHIDA KHATUN @ PARBIN AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR. K K DEY MR V K BAROOAH
21	MACApp./125/2019 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI NIRMALI BORA @ DAS AND 4 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. M TALUKDAR MS. K L R YANTHAN MD. K ALI MS. R LAILA MS. R LAILA
22	CRP(IO)/127/2019	LACHIT NATH AND ANR. Versus AJIT NATH AND 4 ORS	MR. B DEKA MR. R A CHOUDHURY	MR. N HAQUE MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR. S R BARBHUIYA MR M HUSSAIN MR M HUSSAIN
23	MACApp./129/2019 WITH LCR	SRI GIRINDRA MALAKAR and 3 ORS, Versus THE DIVISIONAL MANAGER, UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD	MR. M TALUKDAR MS. D KALITA	MR. S BHUYAN MR. R GOSWAMI(R-3) MS. M SAIKIA(R-3) MS. P BORTHAKUR(R-3)
24	MACApp./140/2019 WITH LCR	MUSSTT SAJIYA BIBI AND ANR Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS	MR. S K JAIN	MR. A DUTTA (R-1) MR. T BARUAH (R-2) MRS. P M DUTTA (R-1)
25	MACApp./142/2019 WITH LCR	SMT BARONI FIAGO Versus SRI AJIT KUMAR SAIKIA AND 2 ORS	MR B PUSHILAL	MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MS M N KONYAK
26	MACApp./206/2019 WITH LCR	SMTI. SANDHYA ROY AND ANR Versus MD. AIBUR RAHMAN MAZARBHUIYA AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR. B J TALUKDAR MR D. CHAKRABORTY
27	I.A.(Civil)/2314/2019 FIXED in MACApp./2801/2019 WITH MACApp./2801/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. GEETIMA DEKA AND ANR THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI GEETIMA DEKA AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
28	I.A.(Civil)/2646/2019 in MACApp./969/2018(D/O), FIXED in MACApp./969/2018	THE NEW INDIA ASSURANCE CO. LTD. NORTH EAST REGIONAL OFFICE and ANR. Versus SMTI RULI GOGOI and 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. K K DUTTA
29	I.A.(Civil)/2906/2019 FIXED in MACApp./9910/2019	SUDESH SHARMA Versus struck off	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A DUTTA MRS. P M DUTTA

	WITH MACApp./9910/2019 (Filing Number)	SUDESH SHARMA Versus SRI DHURBA DAS AND 2 ORS		
30	FAO/7/2020 FIXED	SRI GAUTAM CHAUDHURY Versus SUMENDRANATH SHARMA	MR. A SATTAR MR G CHOUDHURY MS. S KAUSHIK	MR H K SARMA FOR CAVEATOR
	WITH I.A.(Civil)/338/2020 in FAO/7/2020	SRI GAUTAM CHAUDHURY Versus SUMENDRANATH SHARMA	MR. A SATTAR MR G CHOUDHURY MS. S KAUSHIK	MR H K SARMA FOR CAVEATOR
31	CRP(IO)/107/2020 FIXED	SAJJAD JWAHIR AND ANR. Versus ARUPAM H. JWAHIR AND 8 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. A F N U MOLLAH MR. B D DEKA MD H R AHMED MR. M DAS N CHAUDHURY
32	MACApp./151/2021 FIXED	NATIONAL INSURANCE CO LTD Versus MD ELAS UDDIN and 3 ORS	MR. R K BHATRA MR. R K BHATRA MS.A BORA MR A SAIKIA	MR. K K BHATTA (R-3) MR. M K HUSSAIN (R-2) MRS. S Y AHMED (R-2) MS JONA TALUKDAR (R-3) MS R DEVI (R-3)
	WITH I.A.(Civil)/1196/2021 in MACApp./151/2021	NATIONAL INSURANCE CO LTD Versus MD. ELAS UDDIN and 3 ORS,	MR. R K BHATRA MR. R K BHATRA MS.A BORA MR A SAIKIA	
33	MACApp./148/2021	NATIONAL INSURANCE CO LTD Versus MD JAMAL UDDIN and 3 ORS	MR. R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. M H RAJBARBHUIYAN MR. M H RAJBARBHUIYAN MR.A TALUKDAR(R- 3) MR.K K BHATTA(R- 3) MR.K K BHATTACHARYYA(R- 3) MR.J JOHN(R- 3) MS.P HATIGAYARI(R-1) MR. M K HUSSAIN (R-2) MR. M K HUSSAIN (R-2) MRS. S Y AHMED (R-2) MRS. S Y AHMED (R-2) MR. A AHMED (R-2) MS.R CHETRI(R-1)
	WITH I.A.(Civil)/1195/2021 in MACApp./148/2021	NATIONAL INSURANCE CO LTD Versus MD JAMAL UDDIN AND ORS	MR. R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. M H RAJBARBHUIYAN MR. M H RAJBARBHUIYAN MR.A TALUKDAR(R- 3) MR.K K BHATTA(R- 3) MR.K K BHATTACHARYYA(R- 3) MR.J JOHN(R- 3) MS.P HATIGAYARI(R-1) MR.M K HUSSAIN(R-2) MS.S Y AHMED(R-2) MS.R CHETRI(R-1)
34	MACApp./167/2022	NATIONAL INSURANCE CO. LTD Versus MRS ROKIA BEGUM and 10 ORS	MR. R K BHATRA MR. R K BHATRA MS.A BORA MS.P HUJURI	MS.N MODI(R-11) MR. I A TALUKDAR MR. I A TALUKDAR MR.F K R AHMED(R-10) MR.M K HUSSAIN(R-10) MR.S DUTTA(R-11) MR.SIDHANT DUTTA(R-11)
	WITH I.A.(Civil)/1960/2021 in MACApp./167/2022	MRS. ROKIA BEGUM Versus NATIONAL INSURANCE CO. LTD AND ORS.	MR. I A TALUKDAR	
35	CRP/107/2022 FIXED	ON THE DEATH OF BIJON KUMAR GHOSH HIS LEGAL HEIRS AND 5 ORS. Versus BALARAM GOSWAMI AND 7 ORS.	MR. S K GHOSH MS F AHMED N CHAUDHURY	

36	CRP(IO)/199/2022	ANJALI DAS AND 3 ORS Versus LABANYA DAS	MR. R BARUAH MR. A IKBAL	
37	MACApp./290/2022 WITH LCR	DHIRENDRA NATH RAY Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR I HAQUE	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
38	MACApp./593/2022	NEW INDIA ASSURANCE CO. LTD. Versus BIJOY SHANKAR PRASAD and 4 ORS.	MR.R GOSWAMI MR.I ALAM MR.M SAIKIA	MR.D DAS (R-1-4) MR. K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA
39	MACApp./652/2022	MRS. INDU BASFOR Versus KHAGEN SAIKIA and 2 ORS,	MR. P NEOG MR. R DEY	MR P BORTHAKUR (R3) MR. R GOSWAMI (R3)
40	I.A.(Civil)/1091/2022 in MACApp./10030/2019	UNITED INDIA INSURANCE CO. LTD. Versus MD. NUR ISLAM AND ANR	MR. S DUTTA MRS. S ROY MS. I DAS	MR A HUSSAIN MR. A T SARKAR
	WITH MACApp./10030/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus MD. NUR ISLAM AND ANR		
	WITH I.A.(Civil)/4382/2022 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. Versus MD. NUR ISLAM AND ANR	MR. S DUTTA	
41	I.A.(Civil)/2440/2022 in CRP(IO)/248/2019(D/O) in CRP(IO)/248/2019	BANKIM CH. PAUL AND 2 ORS. Versus DIPAK RANJAN PAUL	MR G J SAIKIA MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. A J DAS MR. B SARMAH MR P DEKA MR G RENGMA
	WITH I.A.(Civil)/2441/2022	BANKIM CH. PAUL AND 2 ORS. Versus DIPAK RANJAN PAUL	MR G J SAIKIA MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. B SARMAH
42	I.A.(Civil)/2865/2022 FIXED in MACApp./8346/2022	MENEKA BIBI Versus SRAVAN KUMAR POLASANI AND 2 ORS.	MR. M TALUKDAR MR. A SHAKIL	
	WITH MACApp./8346/2022 (Filing Number)	MENEKA BIBI Versus SRAVAN KUMAR POLASANI AND 2 ORS. H	MR. M TALUKDAR	
43	I.A.(Civil)/2880/2022 WITH LCR in CRP/55/2017	ON THE DEATH OF BASUDEV SHAW HIS LEGAL HEIRS SHANTI SHAW AND ORS. Versus SAMSUL HAQUE	MR. S P ROY JYOTISH DAS MRS S KUMARI	
	WITH CRP/55/2017	ON THE DEATH OF BASUDEV SHAW Versus SAMSUL HAQUE	MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MRSK AGARWAL MR. S ALAM MR.T R ROY	
44	I.A.(Civil)/2993/2022 in MFA/91/2021(D/O), B/O in MFA/91/2021	MUSSTT NURJAHAN BEGUM AND ANR. Versus M/S BAJAJ ALLIANZ GENNERAL INSURANCE CO. LTD. AND ANR.	MR. K BHATTACHARJEE MS B TALUKDAR	
HEARING				
45	MACApp./48/2017 WITH LCR, FIXED	MD NUR JAMAL SK Versus SRI BHABESH DEKA and ANR	MR.A R AGARWALA MR.N ALAM R K	MR.R C PAUL(R-3) MR. S BASUMATARYR-3

46	MACApp./101/2018 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. Versus SMTI DIPTI PATOWARY and 2 ORS,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS N S THAKURIA MR. R BORUAH (r-1) MR. N DAS MS. L DEKA
47	MACApp./153/2020 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD Versus SRI SUSEN GOGOI AND 2 ORS	MR. R K BHATRA MR D BHUYAN	MRS. K K CHOUDHURY (r-2,3)
	WITH I.A.(Civil)/993/2020 in MACApp./153/2020	NATIONAL INSURANCE CO. LTD., Versus SRI SUSEN GOGOI AND 2 ORS.	MR. R K BHATRA MR D BHUYAN	
<u>STAY MATTERS</u>				
48	CRP(IO)/23/2021	AMIR HAMZA AND 6 ORS Versus GULBAHAR BEWA AND ANR	MR. B J MUKHERJEE MS R SAHA	
49	CRP(IO)/56/2022 FIXED	MD. BABUL RAHMAN Versus KISHAN GOPAL AGARWALLA AND 4 ORS.	MR. K SINGHA MRS. P BARUAH MR A K SINGHA	MR. P K GARODIA
50	CRP(IO)/182/2022	SMTI BHABANI TALUKDAR @ DAS Versus SARBESHWAR TALUKDAR AND 17 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	

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LEAVE NOTE OF ADVOCATES FOR 23/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAJIN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,23rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3126/2022 FIXED	NALUDDIN AND ANR Versus THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM	PP, ASSAM
2	Bail Appln./3135/2022	SYED BABUL DEWAN @ MD. BABUL DEWAN AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN MS S SAIKIA	PP, ASSAM
3	Bail Appln./3168/2022	MD. ABDUL KARIM Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
4	Bail Appln./3170/2022	RAFIKUL ISLAM @ BABU AND ANR. Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. S DEVI	PP, ASSAM
5	Bail Appln./3171/2022	BISWAJIT DUTTA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
<u>MOTION</u>				
6	CrI.Pet./1130/2022 FIXED	HIRAN ALI Versus THE STATE OF ASSAM	MS R R MUZIB MS T GHOSH	PP, ASSAM
7	AB/3441/2022	ATIFUL ISLAM Versus THE STATE OF ASSAM	MR. S HUSSAIN MR A N IQBAL	PP, ASSAM
8	AB/3445/2022	KAMAL TALUKDAR Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
9	Bail Appln./2164/2022 FIXED	MUKUT SAIKIA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. B K MAHAJAN MR. A K JAIN MR. M KALITA MR. A CHAUDHURY	SC, CBI
10	Bail Appln./2459/2022 FIXED	ARJUN CHOUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER N ALAM MS. M BARUAH	PP, ASSAM

11	Bail Appln./2622/2022 WITH CASE DIARY AND CASE RECORD, FIXED	MD. BAIDULLAH KHAN Versus THE STATE OF ASSAM	MR. SAIENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	PP, ASSAM
	WITH			
12	Bail Appln./2862/2022	MD. SAMSULLAH KHAN Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA	PP, ASSAM
13	Bail Appln./2799/2022 FIXED	TASLIMA BEGUM Versus THE STATE OF ASSAM	MR. A M KHAN MR. M K ALI	PP, ASSAM
14	Bail Appln./2843/2022 FIXED	SUMIT SAIKIA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	Bail Appln./2894/2022 FIXED	JOY BIJOY KUTUM @ ITESWAR Versus THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
16	Bail Appln./2896/2022 FIXED	RUBUL SAIKIA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MS T WAPANGLA	PP, ASSAM
17	Bail Appln./2904/2022 FIXED	DIPJYOTI BORUAH @ BARUAH Versus THE STATE OF ASSAM	MR P SONOWAL MR A DEKA MR. D K NATH	PP, ASSAM
	WITH			
18	Bail Appln./3047/2022	FIRUJ AHMED Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
19	Bail Appln./2912/2022 FIXED.	ASHWINI PEGU Versus THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
	WITH			
20	Bail Appln./2956/2022	CHANDRA REGAN AND ANR Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
21	Bail Appln./2975/2022 FIXED	MOHAMMAD ALI @ BABU Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
22	Bail Appln./2991/2022 FIXED	SHAH ALOM AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
23	Bail Appln./2998/2022 FIXED	BISWAJIT DAS Versus THE STATE OF ASSAM	MR S N KRISHNATRAYA MR J PAYENG MS. C BARMAN MS A PAYENG	PP, ASSAM
24	Bail Appln./3050/2022 FIXED	MD. NURJUL ISLAM AND ANR Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
25	Bail Appln./3111/2022 FIXED	OLI ULLAH Versus THE STATE OF ASSAM	MRS. K DEVI B. M. KALITA MS S A KHALIFA MS. B. BANIA	PP, ASSAM
26	Bail Appln./3112/2022 FIXED	ATIKUR RAHMAN Versus THE STATE OF ASSAM	MRS. K DEVI B. M. KALITA MS S A KHALIFA MS. B. BANIA	PP, ASSAM
BAIL HEARING				
27	AB/2456/2022 FIXED	LABANYA PRASHAD MAZUMDAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM

28	AB/2523/2022 FIXED	RAJA TANTI @ SAYTONARAYAN TANTI Versus THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM
29	AB/2554/2022 FIXED	ASFAK KHAN AND ANR Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
30	AB/2205/2022	MONSUR ALI @ PAPUL Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
31	AB/2609/2022 FIXED	ABDUL MAJID @ HARU Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
32	AB/2668/2022 FIXED	DEBAJIT GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
33	AB/2735/2022 FIXED	RANJAN BARMAN Versus THE STATE OF ASSAM	MR. R SARMA MR. N RAJBANGSHI MR. A H CHOUDHURY	PP, ASSAM
34	AB/2739/2022 FIXED	RUPJYOTI SARMA AND 3 ORS Versus THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA MS. N DEVI	PP, ASSAM
35	AB/2742/2022 FIXED	MANARANJAN BRAHMA Versus THE STATE OF ASSAM	MR S NEOGI	PP, ASSAM
36	AB/2800/2022 FIXED	AL AMIN LASKAR @ JHONI LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA B. PATHAK	MS S R MAZARBHUIYA MS A BEGUM PP, ASSAM
	WITH I.A.(CrI.)/681/2022 in AB/2800/2022	AL AMIN LASKAR @ JHONI LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	
37	AB/2808/2022 FIXED	SANTOSH ROY AND 2 ORS Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	PP, ASSAM
38	AB/2848/2022 FIXED	SHYAM SUNDAR CHOUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MS. M BARUAH	PP, ASSAM
39	AB/2866/2022 FIXED	SAHIN HUSSAIN Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR. K ISLAM	PP, ASSAM
40	AB/2893/2022 FIXED	DHRUBAJYOTI BORA AND ANR Versus THE STATE OF ASSAM	MR. M K NEOG MR. M K DUTTA	PP, ASSAM
41	AB/2980/2022 FIXED	RAJ BARUAH Versus THE STATE OF ASSAM	MR G CHOUDHURY MR. ARIF AHMED	MR. JYOTIRMOY ROY (PP, ASSAM
42	AB/3045/2022 FIXED	MONSOOR AHMED Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
43	AB/3067/2022 FIXED	SIRAJUL HOQUE @ SHIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED	PP, ASSAM
44	AB/3070/2022 FIXED	ABIRAN NESSA AND 4 ORS Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
45	AB/3124/2022 FIXED	SALEUHDDIN AHMED Versus THE STATE OF ASSAM	MR I S MAZUMDAR	PP, ASSAM

46	AB/3146/2022 FIXED	AKHTARA BEGUM Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH MR. P RAHMAN	PP, ASSAM
	WITH			
47	AB/2628/2022	RABBUL HUDA Versus THE STATE OF ASSAM	MR. A DEKA MR. J SAIKIA MS. S KAKATI	PP, ASSAM
	WITH			
48	AB/3127/2022	TAPAN DAS Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
	WITH			
49	AB/3213/2022	DIGANTA BORAH Versus THE STATE OF ASSAM	MR. N PATHAK	PP, ASSAM
	WITH			
50	AB/3258/2022	BARASHA KALITA Versus THE STATE OF ASSAM	MR. A K DAS	PP, ASSAM
51	AB/3148/2022 FIXED	MOIDUL ALI AND ANR. Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
52	AB/3149/2022 FIXED	DR. SARAT KUMAR DUTTA Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
53	AB/3150/2022 FIXED	AZGAR AHMED AND ANR. Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
54	AB/3158/2022 FIXED	SHAFIKUL ISLAM @ SHAFIKUL AND 6 ORS Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
55	AB/3169/2022 FIXED	GOBINDA BARMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
56	AB/3172/2022 FIXED	RANJIT RAJBONGSHI Versus THE STATE OF ASSAM	MR. J KALITA MR D KALITA	PP, ASSAM
57	AB/3234/2022 FIXED	MONALISHA SARMAH CHALIHA AND ANR Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MS T WAPANGLA	PP, ASSAM
58	AB/3240/2022 FIXED	ABDUR RASHID SHEIKH @ ABDUR RASHID SK Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MR J ISLAM	PP, ASSAM
59	AB/3260/2022 FIXED	RUPA BHATTACHARYA Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	PP, ASSAM
60	AB/3266/2022 FIXED	MONIRUL HOQUE Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
61	AB/3304/2022 FIXED	BIKASH DAS Versus THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
62	AB/3391/2022 FIXED	BOKTAR ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
		ORDERS		
63	I.A.(Civil)/2070/2020 FIXED in Review.Pet./7617/2020	NEW INDIA ASSURANCE CO. LTD. Versus TILEIMAI DAS AND ANR.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R-1) MR. A BORUA (R-1)

WITH
Review.Pet./7617/2020
(Filing Number)

NEW INDIA ASSURANCE CO. LTD.

Versus
TILEIMAI DAS AND ANR. (E)

64 I.A.(CrI.)/545/2021

IYAJUL ISLAM

MR. F A HASSAN

Versus
SAHIDUL ALI @ SAIDUL ALI AND 2 ORS
(F)

WITH

65 I.A.(CrI.)/94/2022

IYAJUL ISLAM

H R A CHOUDHURY
MR. M A CHOUDHURY
MR. AZAD AHMED

MR. S C BISWAS
MR. F A HASSAN
PP, ASSAM

Versus
SAHIDUL ALI @ SAIDUL ALI AND 2 ORS
(F)

66 I.A.(CrI.)/365/2022
AB 1515/2022(D/O)
in AB/1515/2022

KISHORE KUMAR DAS

MR. B S BASUMATARY

PP, ASSAM

Versus
THE STATE OF ASSAM

67 I.A.(CrI.)/366/2022
AB 1374/2022, AB
1375/2022(BOTH D/O)
in AB/1376/2022

KISHORE KUMAR DAS

MR. B S BASUMATARY

PP, ASSAM

Versus
THE STATE OF ASSAM

WITH

AB/1376/2022

KISHORE KUMAR DAS

MR. B S BASUMATARY

PP, ASSAM

Versus
THE STATE OF ASSAM

68 I.A.(CrI.)/452/2022
AB 2032/2022(D/O)
in AB/2032/2022

ESOB ALI @ YOUSUF ALI AND 5 ORS

MR. S D ROY

PP, ASSAM

Versus
THE STATE OF ASSAM

69 I.A.(CrI.)/631/2022
AB 1918/2022(D/O)
in AB/1918/2022

RUHUL AMIN

MR K K MAHANTA (Sr.
Advocate)
MR. K SINGHA
MR. K M MAHANTA
M R Sharma

PP, ASSAM

Versus
THE STATE OF ASSAM AND ANR.

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LEAVE NOTE OF ADVOCATES FOR 23/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAINE	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,23rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3172/2022	HASEM ALI Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
2	Bail Appln./3173/2022 B/O	MONSER ALI @ SHEIKH Versus THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
3	Bail Appln./3174/2022	MD HABIBUR RAHMAN Versus THE STATE OF ASSAM	MS M HAZARIKA MR D KHAN	PP, ASSAM
4	Bail Appln./3175/2022	MD ZANAB KHAN Versus THE STATE OF ASSAM	MS M HAZARIKA MR D KHAN	PP, ASSAM
5	Bail Appln./3176/2022	RAFIK ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY G UDDIN MR A K AZAD	PP, ASSAM
<u>MOTION</u>				
6	Tr.P.(CrI.)/36/2022	SMT. SANTI PRIYA BARUAH Versus MUKUT DAS	MS. R D MOZUMDAR MS M KALITA MS. C MOZUMDAR MR. S P SHARMA	
7	CrI.Pet./1174/2022	SAJEED ISLAM MONDAL Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
8	CrI.Pet./1176/2022	NUR AMIN Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
9	CrI.Pet./1178/2022	ABHIJNYAN NEOG Versus PAPORI BORAH AND ANR	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MS M GOGOI	PP, ASSAM

10	Crl.Pet./1179/2022	BHABA KRISHNA BARMAN Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	PP, ASSAM
11	Crl.Pet./1180/2022	AMEETAV SARMA Versus THE STATE OF ASSAM AND ANR	MR. D P BORAH MR B PAUL	PP, ASSAM
12	AB/3438/2022	MD. KASIM ALI @ KASHIM ALI Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE S A AKIB	PP, ASSAM
13	AB/3444/2022	GANESH DAS Versus THE STATE OF ASSAM	MR. S K JAIN MR P K KALITA	PP, ASSAM
14	AB/3446/2022	LOREN PEGU Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
15	AB/3447/2022	SOFIQL ALOM AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MD. I HUSSAIN MD A RAHMAN	PP, ASSAM
16	AB/3448/2022	ABDULLA HUSSAIN Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
17	AB/3453/2022	JAMIR ALI Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
ADMISSION				
18	Crl.Pet./1006/2016 WITH LCR 3 FILES, FIXED	PABITRA KR. DAS Versus STATE OF ASSAM and 2 ORS.	MS.S AHMED MRS.S P HUSSAIN	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./2205/2022 WITH CASE DIARY AND CASE RECORD	SAJAN AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
20	Bail Appln./2278/2022 WITH CASE DIARY AND CASE DIARY, FIXED	AKASH YADAV Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
21	Bail Appln./2369/2022 WITH CASE DIARY, FIXED	JAKIR HUSSAIN @ JAHANGIR ISLAM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
22	Bail Appln./2406/2022 WITH CASE DIARY AND CASE RECORD	MD. ATIKUL ALI @ CHAINA Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
23	Bail Appln./2451/2022 WITH CASE RECORD AND CASE DIARY, FIXED	LALCHAND ALI Versus THE STATE OF ASSAM	MRS. S KHATANIAR MR. S MUNIR	PP, ASSAM
24	Bail Appln./2461/2022 FIXED	RATAN DAS @ RATAN DUTTA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
25	Bail Appln./2721/2022 BA 2283/2022(D/O)	SHAHAR ALI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
WITH				
26	Bail Appln./3069/2022	RABIYAL ALI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
27	Bail Appln./2793/2022 FIXED	SAGAR SHAKHARU Versus THE STATE OF ASSAM	MRS N. SINGHA MR B B BASUMATARY	PP, ASSAM
28	Bail Appln./2804/2022 FIXED	MD. IMDADUR RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ	PP, ASSAM

29	Bail Appln./2810/2022	JAHIDUL ISLAM MIRDHA @ JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. SAIENDRA DEKA MS. J BORO MR J DAS	PP, ASSAM
30	Bail Appln./2812/2022	KAMAL MALAKAR Versus NARCOTICS CONTROL BUREAU	MR H R CHOUDHURY S. TALUKDAR	SC, NCB
31	Bail Appln./2831/2022 FIXED	KHURSID ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. R BARTHAKUR	PP, ASSAM
32	Bail Appln./2878/2022 FIXED	SAMSUL HOQUE @ MD. SAMSUL HOQUE Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
33	Bail Appln./2958/2022 FIXED	MD. SAHAB UDDIN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
34	Bail Appln./2961/2022 FIXED	MD SAHID ALI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
35	Bail Appln./2978/2022 WITH CASE DIARY, FIXED	SAIDOL ISLAM Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
36	Bail Appln./3012/2022 FIXED	PRABHA SANKAR TIWARI Versus THE UNION OF INDIA	MR. S MITRA MR A K BORO	SC, NCB

BAIL HEARING

37	AB/1533/2022	NABAJYOTI DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
38	AB/2622/2022	SURYA PRATAB SINGH Versus THE UNION OF INDIA	MR. M BISWAS MS M DAS MS S KAKATI	MR. K K PARASAR ASSTT.S.G.I.
39	AB/2623/2022	SAIFUL ISLAM SK Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
40	AB/2635/2022 B/O	AJIT BARUAH Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
41	AB/3081/2022 FIXED	NOREN DEORI AND ANR Versus THE STATE OF ASSAM	MR. P P DUTTA MR T GOGOI	PP, ASSAM
42	AB/3094/2022	MUSA KALAM Versus THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	PP, ASSAM
43	AB/3144/2022	JOY PRAKASH KANDOI AND ANR. Versus THE STATE OF ASSAM	MR. M BORAH MS B BORA	PP, ASSAM
44	AB/3281/2022 FIXED	TANUJ KUMAR SONOWAL Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
45	AB/3300/2022 FIXED	PETER BOSUMATARY AND ANR Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	
46	AB/3354/2022 FIXED	ANAM MARANDI Versus THE STATE OF ASSAM	MR. A KHAN MR. M DUTTA	PP, ASSAM

ORDERS

47	I.A.(CrI.)/390/2021 WITH OFFICE NOTE, LCR 3 FILES in CrI.A./158/2021	ROSHID ALI Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
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	WITH CrI.A./158/2021	ROSHID ALI Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
48	W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
	WITH I.A.(CrI.)/528/2022 in W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN MS D DAS MR BAPLU CHAKMA	ASSTT.S.G.I.
	WITH I.A.(Civil)/1100/2022 in W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
49	W.P.(CrI.)/35/2022	MD SALIM @ MD SALEM AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. J AHMED MR A N AHMED MS A HUSSAIN R BEGUM	GA, ASSAM MR. K K PARASAR (C.G.C., R1) ASSTT.S.G.I.
50	I.A.(CrI.)/169/2022 FIXED in AB/773/2022	MUSHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P SARMAH	PP, ASSAM
	WITH AB/773/2022	ANJUMAN KUMAR SHARMA AND ANR Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. S SARMA MR. R HAZARIKA MRS. K H CHOUDHURY MR. C CHAKRAVARTY MR D DAS	PP, ASSAM

HEARING

51	CrI.Pet./977/2018 WITH LCR 1 FILE, FIXED	KENLI NYORAK Versus MARPHY ETE LOLLEN	MR. P BORA MS. M KECHII MR. M SAHEWALLA	MR. A DHAR MS. D GHOSH MD F FARIDI
52	WITH Tr.P.(CrI.)/29/2018 WITH LCR 1 FILE	KENLI NYORAK Versus THE STATE OF ARUNACHAL PRADESH	MR. P BORA MS. M KECHII MR. M SAHEWALLA	GA, AP

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LEAVE NOTE OF ADVOCATES FOR 23/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022

18)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,23rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	Crl.A./120/2011 (AT 10:30 AM)	MD SAHAD ALI AND ANR Versus MD FAIZUR RAHMAN AND ANR	MR.B CHOUDHURY MR. E AHMED MR.R K JAIN MR.D BANIA MR.S K BARUAH	MR. B SARMA(ADDL.PP, ASSAM) MR.A KHALEK
ADMISSION				
2	Crl.Pet./853/2018	KALINDRA ROY Versus THE STATE OF ASSAM AND ANR.	MR. B C DAS MS A SAIKIA	PP, ASSAM
3	Crl.Pet./501/2021 WITH LCR 3 FILES, FIXED	PUJA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MS. P BORAH	MR. M DUTTA (R-3) MS S DEV (R-3) MR J MAHANTA (R-3) PP, ASSAM
WITH				
4	Crl.Pet./350/2020	BORNALI DUTTA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	MR. N BARUA (R2) MR. M DUTTA MR G J SAIKIA MR U SARMA (R2) MR S DAS PP, ASSAM
5	Crl.Pet./600/2021 WITH LCR 2 FILES, FIXED	UMA SHANKAR GUPTA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS. M KECHII	MR H BEZBARUA (R-2) MR. P BOIRAGI (R-2) MR. S J SARMAH (R-2) PP, ASSAM
6	Crl.A./123/2022 WITH LCR (FOUR FILES).	SUKLESWAR BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MR S BHUYAN MR A KUNDU	SC, FOREST
7	Crl.Pet./204/2022 WITH LCR 2 FILES	MOHURUDDIN Versus MUSTT AMESA KHATUN	MR R DHAR MD. A MATLIB	MR. S S S RAHMAN (LEGAL AID COUNSEL)
8	Crl.A./294/2022	ASHIK UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM

	WITH I.A.(CrI.)/707/2022 in CrI.A./294/2022	ASHIK UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
9	CrI.A./306/2022	SRI NRIPEN CHANDRA NATH Versus SRI SUMITRA KR. BORAH	MR. S K GHOSH MS F AHMED	
10	CrI.A./307/2022	SRI KHIRENDRA KUMAR NATH Versus BHUSHAN NATH (BHUBAN) AND 5 ORS	MRS M D CHOWDHURY MS. R K SAINI	PP, ASSAM
11	CrI.Pet./335/2022	NATWARLAL AGARWAL AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR. A K BHUYAN (r-2,3) MS. N CHOUDHURY (r-2,3) MR. M BORAH (r-2,3) MR. A KHOUND(r-2,3) MS B BORA (r-2,3) MR. H DAS (r-4 to 5) MR A TALUKDAR (r-2,3) MR I Y ALI PP, ASSAM
ORDERS				
12	CrI.A./422/2019 WITH LCR (THREE FILES).	ABIDUR RAHMAN @ PUTUL Versus THE STATE OF ASSAM AND ANR	MRS. R MOMTAZ MR. M A LASKAR MR. A I UDDIN	PP, ASSAM
13	CrI.L.P./18/2021 in CrI.A./5513/2021	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus ANATH CHANDRA DAS AND ANR	MR. S C KEYAL	MR. L TALUKDAR (R1) MS. M DAS (R1) MRS. M DAS (R1)
	WITH CrI.A./5513/2021 (Filing Number)	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SHRI. ANATH CHANDRA DAS F	MR. S C KEYAL	
14	I.A.(CrI.)/273/2021 WITH OFFICE NOTE, LCR 3 FILES, P.B.-1, B/O in CrI.A./120/2021	PANKAJ HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM	MR D CHAKRABORTY PP, ASSAM
	WITH CrI.A./120/2021	PANKAJ HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
15	CrI.L.P./20/2022 in CrI.A./8137/2021	BHUPEN KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN MR N M HAZARIKA	PP, ASSAM
	WITH CrI.A./8137/2021 (Filing Number)	BHUPEN KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS. E	MR N M HAZARIKA	
16	CrI.A./113/2022 WITH OFFICE NOTE, LCR 5 FILES	JAKUB BHENGRA Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
	WITH I.A.(CrI.)/281/2022 in CrI.A./113/2022	JAKUB BHENGRA Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
17	CrI.Pet./125/2022 WITH LCR 4 FILES	LAKHIRAM NATH Versus SARUAITY NATH	MS. M B BARUAH	
18	CrI.A./145/2022 WITH LCR 5 FILES	NAUSHAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
19	CrI.Pet./177/2022	SHARUKH ISLAM @ MICHEAL Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM

20	Crl.A./187/2022 WITH LCR 4 FILES	CHIDANANDA MORAN @ SIDANANDA MORAN Versus THE STATE OF ASSAM	MR B SHARMA	PP, ASSAM
21	Crl.Pet./214/2022 WITH LCR 1 FILE	THE STATE OF ASSAM AND ANR Versus ABDUL KHALEQUE	MR. M PHUKAN PP, ASSAM	MR. SURAJIT DAS MR J KALITA MR SARFRAZ NAWAZ
22	Crl.A./220/2022 WITH OFFICE NOTE, LCR 5 FILES	RAJEN RAI @ RAJEN RAY Versus THE STATE OF ASSAM AND ANR	MR. N BARMAN T TIMUNGPI MS. J BARMAN	PP, ASSAM
23	Crl.A./221/2022 WITH LCR 4 FILES, 2 WEEKS	RENU BALA BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S S BAROOAH (LEGAL AID COUNSEL)	PP, ASSAM
24	Crl.A./245/2022 WITH OFFICE NOTE, LCR 4 FILES	AMAL SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
25	I.A.(Crl.)/433/2022 WITH OFFICE NOTE in Crl.A./6134/2022 WITH Crl.A./6134/2022 (Filing Number) WITH Crl.L.P./49/2022	PALLAV KR. SHARMA Versus PURNIMA BORKAKOTI PALLAV KR. SHARMA Versus PURNIMA BORKAKOTI E PALLAV KR. SHARMA Versus PURNIMA BORKAKOTI	MR. K D CHETRI MS R BARUAH MR. K D CHETRI MS R BARUAH	
26	I.A.(Crl.)/439/2022 WITH LCR 6 FILES in Crl.A./185/2022 WITH Crl.A./185/2022	ABDUL KAYUM BARBHUIYA Versus THE STATE OF ASSAM AND ANR. ABDUL KAYUM BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM MR. K A MAZUMDER (r-2) MR A HAI (r-2) PP, ASSAM
27	I.A.(Crl.)/462/2022 WITH OFFICE NOTE, LCR 1 FILE, FIXED in Crl.A./197/2022 WITH Crl.A./197/2022	MD. NOOR HUSSAIN @ KARENG @ NUR HUSSAIN Versus THE STATE OF ASSAM MD. NOOR HUSSAIN @ KARENG @ NUR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM PP, ASSAM
28	I.A.(Crl.)/588/2022 WITH OFFICE NOTE, LCR 5 FILES, FIXED in Crl.A./6/2021 WITH Crl.A./6/2021	MD. ABUL KALAM SK., Versus THE STATE OF ASSAM AND ANR MD. ABUL KALAM SK., Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MR. B D KONWAR SR. ADV. MR. B CHOWDHURY MR. R KALITA MR. S R ISLAM MR H AGARWAL MR J SINGH	PP, ASSAM MR. A T SARKAR (R2) PP, ASSAM
29	Crl.Pet./970/2022 FIXED	M/S OM SAI TRADING COMPANY AND ANR Versus THE STATE OF ASSAM AND ANR	DR. AK SARAF MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
HEARING				
30	Crl.A./161/2011 WITH LCR 4 FILES	MD. TOUHID ALI Versus STATE OF ASSAM	MR.A MANNAF MRA K AHMED	PP, ASSAM
31	Crl.A./123/2012 WITH LCR 4 FILES	NUR BAKTA BORA Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY MS.M MEDHI	PP, ASSAM

32	I.A.(CrI.)/588/2020 WITH LCR 4 FILES, FIXED in CrI.A./218/2020 WITH CrI.A./218/2020	ROSHEN ALI Versus THE STATE OF ASSAM AND ANR.	K U AHMED MS P SARMA MS N HASAN	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM
33	CrI.A./159/2021 WITH LCR 5 FILES WITH I.A.(CrI.)/398/2021 in CrI.A./159/2021	ROSHEN ALI Versus THE STATE OF ASSAM AND ANR. RAJESH RAM @ RAJESHWAR RAM Versus THE STATE OF ASSAM	K U AHMED MS P SARMA MS N HASAN MR. A L MANDAL	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM PP, ASSAM
34	CrI.Pet./159/2022 WITH LCR 1 FILE, B/O	RAJESH RAM @ RAJESHWAR RAM Versus THE STATE OF ASSAM JATIN BORAH Versus THE STATE OF ASSAM AND ANR	MR. A L MANDAL MR. P J SAIKIA MR. A K GUPTA MS M NIROLA	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,23rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/1651/2013 IN MAC.APP. SL.NO. 203287	LABANYA RAJBONGSHI, Versus THE NEW INDIA ASSURANCE CO. LTD. and 5 ORS,	MR.J KALITA MR.M KALITA	MR.K BARMAN MR.A TALUKDAR(R-1(I)) MS.L SHARMA(R-1(I)) MR.A J SAIKIA MR.K K BHATTA(R-1(I)) MR.N AHMED MR.M AHMED MR.J JOHN(R-1(I)) MR.M H TALUKDAR MR.A PHUKAN MR.U K DUTTA MR.K BORA MRN BHUYAN MR.A BHARALI
2	I.A.(Civil)/420/2019 in MACApp./404/2019	ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT RUSHNA BEGUM AND 5 ORS	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. B CHAKRAVARTY MR. M TALUKDAR MR. U DAS MR. R GOSWAMI (R6) MS. M SAIKIA (R6) MS. P BORTHAKUR (R6) MR. A SHAKIL MS THUYEKHRULU
	WITH MACApp./404/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT RUSHNA BEGUM AND 5 ORS		
3	MACApp./96/2021 WITH LCR	SAMSUL HOQUE Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	MS. R D MOZUMDAR (R-1) MR. M H TALUKDAR (R-1,2) MD. S ALOM (R-1,2) MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1)
	WITH CO/5/2022 in MACApp./96/2021	ORIENTAL INSURANCE COMPANY LTD. Versus SAMSUL HOQUE AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
4	I.A.(Civil)/1564/2022 in MACApp./11676/2021	SARALA DAS Versus ISLAMUDDIN AHMED AND 2 ORS.	MR. R C DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH MACApp./11676/2021 (Filing Number)	SARALA DAS Versus ISLAMUDDIN AHMED AND 2 ORS. E		

5	I.A.(Civil)/3147/2022 WITH LCR in MACApp./14/2022 WITH MACApp./14/2022	RINA DOLEY AND 4 ORS. Versus NATIONAL INSURANCE COMPANY LTD. NATIONAL INSURANCE COMPANY LTD. Versus RINA DOLEY AND 6 ORS.	MR D MONDAL MR T KALITA MR. A KAKATI	MR T KALITA MR D MONDAL (R1-R5)
HEARING				
6	MACApp./469/2017 WITH LCR WITH MACApp./638/2017	FUTURE GENERAL INDIA INSURANCE COMPANY LTD Versus SMTI LAKHMI MAJUMDAR and 2 ORS SMTI LAKHIMI MAZUMDAR Versus SRI VIJAY KR. SHAH and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR MR.P DAS MR.A D CHOUDHURY	MR. A D CHOUDHURY (R1) MS. M SAIKIA MS. P BORTHAKUR
8	MACApp./309/2018 WITH LCR WITH I.A.(Civil)/1372/2018 in MACApp./309/2018	ORIENTAL INSURANCE COMPANY LTD Versus MD ALYAMAN FIRDUS AHMED AND ANR ORIENTAL INSURANCE COMPANY LTD Versus MD ALYAMAN FIRDUS AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA (R1) MR. T CHAKRABORTY (R2) MR. A BORUA (R1) MR. M DUTTA (R1) MR. T CHAKRABORTY (R2) MR. A BORUA (R1)
9	MACApp./853/2018 WITH LCR	MD ATIKUL HUSSAIN @ ATIKUR Versus MD Muktar Hussain and ANR	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR K BORA (R2) MR. B K PURKAYASTHA (R2) MR. A J SAIKIA (R2) MR. B KAKATI (R2) MS B KASSHYAP (R2) MS. M BORUAH (R2) L KALITA (R2)
10	MACApp./223/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus BHANITA RABHA AND 3 ORS.	MR. R C PAUL MS M BHARATI	MR H DAS MR. P K GOGOI (r-4)

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LEAVE NOTE OF ADVOCATES FOR 23/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
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11)	MR. S SARMA	21-11-2022	To	24-11-2022
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13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022

23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MR D K BORDOLOI	23-11-2022	To	23-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,23rd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3177/2022	RICHARD MUCHARY @ RICHARD MOSOHARY AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
MOTION				
2	Crl.Rev.P./547/2022	SULEMAN HOQUE Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
3	Crl.Pet./1133/2022 FIXED	BIPUL KALITA Versus THE STATE OF ASSAM AND ANR.	MD. S M RAHMAN MR. R AHMED MR A I TALUKDAR	PP, ASSAM
4	Crl.Pet./1156/2022 FIXED	BALWAN BHAMA @ BALWAN SINGH BHAMA AND 3 ORS. Versus THE STATE OF ASSAM	MR R K MOUR MR P DAS	PP, ASSAM
5	Crl.Pet./1181/2022	JINA BEGUM @ BHARATI BARUAH @ BINA BARUAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
6	Crl.Pet./1182/2022	ALAM SHEIKH @ ALOM SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. H RAHMAN MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
7	AB/3383/2022 FIXED	ASHOK ROY Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
8	AB/3439/2022	FARUK AHMED @ FARAQUE AHMED Versus THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY	PP, ASSAM
9	AB/3440/2022	RUBI HAZARIKA Versus THE STATE OF ASSAM	MR J ISLAM MR. T MOHAMMAD	PP, ASSAM
10	AB/3442/2022	JIAUR RAHMAN @ JIYEUR RAHMAN Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM

11	AB/3443/2022	JOYMAN BIBI Versus THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
12	AB/3449/2022	DR. JAHER ALI Versus THE STATE OF ASSAM	MR. B C DAS MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
13	AB/3451/2022	SUPRAVA PATHAK AND ANR Versus THE STATE OF ASSAM	MR. N ANAND MR. A BARUA MS.D SAIKIA	PP, ASSAM
14	AB/3452/2022	BHARGAB KALITA @ BHARGAB KUMAR KALITA Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
ADMISSION				
15	Crl.Pet./170/2020	SMTI. CHIRASREE PAUL Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. S DUTTA (R-2) MR D DEKA (R-2) PP, ASSAM
16	Crl.Pet./511/2020 WITH LCR 3 FILES, B/O	SASHANKA CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY	PP, ASSAM
17	Crl.Rev.P./13/2021 WITH LCR 3 FILES, FIXED	SHUKLA CHAKRABORTY Versus STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. A AHMED (R2) MR. M A CHOUDHURY (R-2) PP, ASSAM
18	Crl.Pet./430/2022 B/O	HALEYSA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER MR R DAS	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./3017/2022 FIXED	DHANRAJ BASUMATARY @ ROCKY Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
20	Bail Appln./3051/2022 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
BAIL HEARING				
21	AB/4214/2021	ABDUL MALIK Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
22	AB/1111/2022 FIXED	HANUFA BEGUM Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
23	AB/1564/2022	MOJNUR ALI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RAHMAN MD R ISLAM	PP, ASSAM
24	AB/1749/2022	BALWAN BHAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
25	AB/2441/2022	AINUL HOQUE Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
26	AB/2883/2022 FIXED	NOMITA BOJE Versus THE STATE OF ASSAM	MR. B PRASAD MR P J BORAH MS. T M LAHKAR	PP, ASSAM
27	WITH AB/2670/2022	TADEK BOJE Versus THE STATE OF ASSAM	MR. B PRASAD MR P J BORAH MS. T M LAHKAR	PP, ASSAM
28	AB/2992/2022	APURBA KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR P H KONWAR	PP, ASSAM

29	AB/3123/2022 FIXED	SAHJAMAL HOQUE AND 5 ORS Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
30	AB/3137/2022 FIXED	MANAB CHOWDHARY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
31	AB/3231/2022 FIXED	ALTAB ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR M M ZAMAN	PP, ASSAM
32	AB/3342/2022 FIXED	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
33	AB/3343/2022 FIXED	ABDUL SALAM SHEIKH @ ABU SALAM Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
34	AB/3369/2022 FIXED	IFTAKUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
ORDERS				
35	CrI.Rev.P./402/2018 FIXED	MD. AFJAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
36	CrI.Pet./458/2020 WITH LCR 2 FILES	JITUMONI DEKA Versus CHITRA BORDOLOI AND 2 ORS.	MR. B PHUKAN MR A SHARMA	PP, ASSAM (R3)
37	CrI.Rev.P./170/2021	MD. RAHMAT ALI Versus JUSNARA BEGUM	MR. H A SARKAR	
38	CrI.Pet./25/2022 WITH LCR 1 FILE, B/O	HASAN MOMIN ALI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	DR. B AHMED MR. B M CHOUDHURY MR. N HAQUE MR K UDDIN MR. U CHOUDHURY MR S A SIKDER	PP, ASSAM
39	CrI.L.P./47/2022 in CrI.A./5171/2022	HARE KRISHNA DAS Versus THE STATE OF ASSAM AND ANR	MR. N B P SINGHA MR. K OJHA MR. R RAHMAN	PP, ASSAM
	WITH CrI.A./5171/2022 (Filing Number)	HARE KRISHNA DAS Versus THE STATE OF ASSAM AND ANR (F)	MR. N B P SINGHA	
40	I.A.(CrI.)/648/2022 WITH LCR 4 FILES, FIXED in CrI.Pet./504/2022	AJEET KUMAR BHADANI Versus THE STATE OF ASSAM,	MR A ISLAM	PP, ASSAM
	WITH CrI.Pet./504/2022	THE STATE OF ASSAM Versus AJEET KUMAR BHADANI	MR. M PHUKAN MR. R R KAUSHIK	MR A ISLAM MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA
41	I.A.(CrI.)/675/2022 WITH LCR FILES in CrI.A./14/2022	MONI BASUMATARY Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
	WITH CrI.A./14/2022	MONI BASUMATARY Versus THE STATE OF ASSAM .	MR. R BARUAH MR. A SARMAH	PP, ASSAM
42	CrI.A./16/2022	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY Versus THE STATE OF ASSAM.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM

	WITH I.A.(CrI.)/38/2022 in CrI.A./16/2022	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
43	I.A.(CrI.)/688/2022 FIXED in CrI.Rev.P./536/2022	JOYDEV NATH @ JAYDEEP NATH Versus THE STATE OF ASSAM	MR Z ALAM MD NAZIR AHMED MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
	WITH CrI.Rev.P./536/2022	JOYDEV NATH @ JAYDEEP NATH Versus THE STATE OF ASSAM	MR Z ALAM MD NAZIR AHMED MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
44	I.A.(CrI.)/706/2022 WITH LCR 4 FILES, P.B.-1 in CrI.A(J)/112/2019 WITH CrI.A(J)/112/2019	PRAFULLA BORO Versus THE STATE OF ASSAM,		PP, ASSAM
	WITH CrI.A(J)/112/2019	PRAFULLA BORO Versus THE STATE OF ASSAM	MR A HUSSAIN, LEGAL AID COUNSEL	PP, ASSAM
45	I.A.(CrI.)/720/2022 WITH LCR FILES in CrI.A./106/2017 WITH CrI.A./106/2017	MD. BASIR UDDIN BARBHUIYA Versus SRI SATYABRATA BISWAS AND ANR. SRI SATYABRATA BISWAS Versus SRI ANANTA NAMASUDRA and 2 ORS	MR. A K AHMED MR.P ROY MR.I ALAM MS.J DEKA MR.T SK MS.N DAS	PP, ASSAM MR.A R SIKDAR MR A K AHMED MR.M H TALUKDAR PP, ASSAM
46	I.A.(CrI.)/726/2022 in CrI.Rev.P./360/2022 WITH CrI.Rev.P./360/2022	SRI MUKESH HARILALKA Versus MIHIR CHETIA AND ANR MIHIR CHETIA Versus THE STATE OF ASSAM AND ANR.	MR. B D DEKA MR. P DEKA MR. A CHETIA	PP, ASSAM PP, ASSAM
47	I.A.(CrI.)/727/2022 WITH LCR 5 FILES in CrI.Rev.P./376/2022 WITH CrI.Rev.P./376/2022	BIJOYLAL RAJBHAR Versus THE STATE OF ASSAM AND ANR BIJOYLAL RAJBHAR Versus THE STATE OF ASSAM AND ANR	MR. DITUL DAS MR. N PATHAK MR. DITUL DAS MR. N PATHAK MR. R RAHMAN	PP, ASSAM PP, ASSAM
48	I.A.(CrI.)/729/2022 in CrI.Rev.P./361/2022 WITH CrI.Rev.P./361/2022	SRI BANWARILAL HARLALKA Versus MIHIR CHETIA AND ANR. MIHIR CHETIA Versus THE STATE OF ASSAM AND ANR.	MR. B D DEKA MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM PP, ASSAM
49	I.A.(CrI.)/731/2022 WITH LCR 1 FILE in CrI.Rev.P./239/2022 WITH CrI.Rev.P./239/2022	NIRMAL KALITA Versus THE STATE OF ASSAM AND ANR. NIRMAL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. A K JAIN MR. M KALITA MR N J DAS MR. H GOSWAMI	MR. A M BARUAH PP, ASSAM MR G K DEKA (R2) MR C GOGOI (R2) MR. A M BARUAH (R2) PP, ASSAM
50	CrI.Pet./927/2022 WITH LCR 1 FILE, B/O	RATUL DEV Versus THE STATE OF ASSAM AND ANR	MR H DAS MR. S TAMANG	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR. S SARMA	21-11-2022	To	24-11-2022
12)	MR B SINHA	19-11-2022	To	03-12-2022
13)	MR. M SARANIA	21-11-2022	To	25-11-2022
14)	MR. S P ROY	21-11-2022	To	08-12-2022
15)	MR S S SHARMA	21-11-2022	To	25-11-2022
16)	MS L SHARMA	21-11-2022	To	25-11-2022
17)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
18)	MR. H. BURAGOHAİN	21-11-2022	To	25-11-2022
19)	MS R SAHA	21-11-2022	To	25-11-2022
20)	MR A GOENKA	21-11-2022	To	30-11-2022
21)	MR R GOENKA	21-11-2022	To	30-11-2022
22)	MR M H AHMED	21-11-2022	To	24-11-2022
23)	MR. M MAHANTA	22-11-2022	To	02-12-2022
24)	MR D K BORDOLOI	23-11-2022	To	23-11-2022